



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5224/2022 FIXED	RAGHURAJ BHATTACHARJEE Versus BANK OF BARODA AND ANR.	MR. K SINGHA MR. S D ROY	
ADMISSION				
2	W.P.(CrI.)/7/2021 FIXED	FARIDA KHATUN AND ANR Versus THESTATE OF ASSAM AND 10 ORS	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR J DAS	MR. S BORTHAKUR GA, ASSAM MR. S S ROY (R-5 TO 8)
3	WA/9/2022 FIXED, WITH WA/45/2014 (D/O)	PRANITA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, AG MR. S K MEDHI SC, PWD
WITH				
4	Review.Pet./150/2019	THE ALL ASSAM WORK CHARGE EMPLOYEE ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 833 ORS	MR N DUTTA MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N BARUAH MR. M DEWAN MR. M DEWAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE SC, SOCIAL WELFARE
WITH				
5	WA/1/2022	UJALA NARZARY Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD	GA, ASSAM SC, AG SC, BTC SC, PWD
6	WA/108/2022 FIXED, CAVT./728/2020	THE ASSAM STATE WAREHOUSING CORPORATION AND ANR. Versus SYED RIAZUL HAQUE AND ANR.	MR. B CHAKRABORTY MR K L GUPTA	GA, ASSAM MR. P K ROY FOR CAVEATOR

7	WA/155/2022 FIXED	BINODINI SINGHA AND 2 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, SEC. EDU. SC, N C T E SC, FINANCE
8	WA/201/2022 FIXED	SATNAM SINGH Versus THE UNION OF INDIA AND 5 ORS.	MR D K DAS MR H BETALA MR C KUMAR	MRS. R DEVI ASSTT.S.G.I.
9	WA/210/2022 FIXED	BADRI PRASAD BARUWATI Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	GA, ASSAM
10	WA/275/2022	ABDUL KAYUM @ MAMUN ABUL KAYUM BHASKAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM

ORDERS

11	WA/78/2008	ALL INDIA DEFENCE ACCOUNTS ASSOCIATION Versus THE UNION OF INDIA and ORS	MR. S SARMA MS. B DEVI MR. H K DAS	MRS. R BORAH, CGC
12	W.P.(CrI.)/2/2017 FIXED	JALAL UDDIN SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR.A ROSHID MR.M HUSSAIN MR.M ISLAM	GA, ASSAM(R1-6)
13	I.A.(Civil)/457/2017 in WA/280050/2016	THE STATE OF ASSAM and ANR Versus SHYAMLAL SARKAR and 22 ORS,	MR. D SAIKIA MR. N SARMA	MR. P J SAIKIA (R- 1-3,- -11,14,15,17,21&22) MR. A K GUPTA R- 1-3,- -11,14,15,17,21and22
	WITH WA/280050/2016 (Filing Number)	THE STATE OF ASSAM and ANR Versus SRI SHYAMLAL SARKAR and 22 ORS	MR.D SAIKIA MR.N SARMA	
14	PIL(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND ANR.	MR S S DEY SC, GHC	GA,ASSAM MR. Y DOLOI (SC, TRANSPORT, R1, R2)
15	Mat.App./28/2018 WITH LCR	UTPAL PHUKAN Versus SMTI. RUBIKA PHUKAN	MR. P J SAIKIA MR. P BORDOLOI	MR. N ZAMAN MR. A GANGULY MR. A BORA MR T CHHETRI
16	PIL/6/2019 FIXED	SAMSUL ISLAM MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH	GA, ASSAM SC, FOREST
17	Cont.Cas(C)/189/2019	ATOWAR RAHMAN @ ATOWAR HUSSAIN AND 10 ORS. Versus MINAKHSI SUNDARAM AND 63 ORS.	MR K K MAHANTA MR M H AHMED MR B M DEKA MR A ISLAM MR. K H SAIKIA	MR. S BORTHAKUR (R2,R3,R4) MR. S BORTHAKUR (R2,R3,R4) MR. S BANIK(R5-8, R14,21,28,23,32,33,38,42,45,48,53) MR. S S ROY (R2,R3,R4) MR. S S ROY (R2,R3,R4) MS. S KAKATI (R2,R3,R4) MS. S KAKATI (R2,R3,R4) MR. M HASHAN (R5-8, R14,21,28,23,32,33,38,42,45,48,53)
18	WP(C)/4889/2020 FIXED	SALEHA BEGUM BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL ASSTT.S.G.I.
19	PIL/10/2021 FIXED	RABUL HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, FOREST
20	WA/353/2021 CAVT. NO.09262/021, WITH WP(C)/6081/2021 (D/O)	THE STATE OF ASSAM AND 4 ORS. Versus PRASANTA DUTTA		MR. S KALITA FOR CAVEATOR
21	PIL/8/2022 FIXED	PARESH MALAKAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. K K KALITA MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM
22	PIL/10/2022 FIXED	PODMO TERON Versus THE UNION OF INDIA AND 8 ORS	MR. B BARUAH MR S HUSSAIN	SC, NHIDC ASSTT.S.G.I. SC, K A A C

23	W.P.(CrI.)/20/2022 BY SLIP	ALIA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. C K NATH	GA, ASSAM MR. K K PARASAR (r-5) ASSTT.S.G.I.
24	Mat.App./21/2022 FIXED	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	
	WITH I.A.(Civil)/2092/2022 in Mat.App./21/2022	GITANJALI GOSWAMI Versus KISHORE GOSWAMI	MS. N S THAKURIA MR. G K THAKURIA	
25	PIL/33/2022 FIXED	SADAK ARDAO AND ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS
26	WA/72/2022 FIXED	LIRENTHUNG KIKON AND ANR. Versus THE STATE OF NAGALAND AND 4 ORS. A	MR. R DHAR MR M DEY MR M DEY	MS H AHMED (R-5) MR F KHAN (R-5) MR U CHAUDHURY (R-5) MS BISMITA BARMAN (R-5) GA, NAGALAND MR. N MOZHUI (R-5)
27	Review.Pet./104/2022 FIXED, WITH WA/293/2021 (D/O)	JOONMANI PAGAG GAM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	GA, ASSAM
28	WA/212/2022 FIXED	SMTI. KAMALA BALA BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. J KALITA MR D KALITA MS. S. KAR	SC, FOREST
29	I.A.(CrI.)/255/2022 in PIL(Suo Moto)/2/2018	XXX XXX Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR H K DAS	GA, AP
	WITH PIL(Suo Moto)/2/2018	X-X-X Versus IN RE THE STATE OF ARUNACHAL PRADESH AND 3 ORS	MR S S DEY GHC	MR. S C KEYAL, ASSTT.S.G.I. (R-5) GA, AP
30	WA/266/2022 BY SLIP	FARUKH ABDULLAH CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS. A	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM
31	I.A.(Civil)/1900/2022 FIXED in WA/6456/2022	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGOHAIN	MR. M K DAS	
	WITH WA/6456/2022 (Filing Number)	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGOHAIN E	MR. M K DAS	
32	I.A.(Civil)/1916/2022 in Mat.App./7600/2022	PRATIMA MORANG Versus PRAKASH GOWALA	MR. P DEKA MR. A CHETIA MR R HOQUE	MS. S KANUNGOE (R-1) MS. J CHETTRY (R-1)
	WITH Mat.App./7600/2022 (Filing Number)	PRATIMA MORANG Versus PRAKASH GOWALA E	MR. P DEKA	
	WITH I.A.(Civil)/7602/2022 (Filing Number)	PRATIMA MORANG Versus PRAKASH GOWALA E	MR. P DEKA	
33	I.A.(Civil)/2536/2022 in WA/8278/2022	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR J PAYENG MS. C BARMAN	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM
	WITH WA/8278/2022 (Filing Number)	NIPAK BORI AND 18 ORS. Versus DIPANKAR GOGOI AND 795 ORS. B	MR J PAYENG	
34	I.A.(Civil)/2537/2022 in WA/8280/2022	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS.	MR J PAYENG MS. C BARMAN	SC, RMSA SC, RMSA GA, ASSAM
	WITH WA/8280/2022 (Filing Number)	RAJIB GOHAIN AND 51 ORS. Versus DIPANKAR GOGOI AND 795 ORS. E	MR J PAYENG	

35	I.A.(Civil)/2588/2022 in Mat.App./9605/2022	MONI RAJBONGSHI Versus BHUPEN RAJBONGSHI	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	
	WITH Mat.App./9605/2022 (Filing Number)	MONI RAJBONGSHI Versus BHUPEN RAJBONGSHI E	MR. K R PATGIRI	
36	I.A.(Civil)/2603/2022 in WA/10074/2022	MANGAL ALI KHAN AND 2 ORS. Versus MANARANJAN MANDAL AND 15 ORS.	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, CO OP GA, ASSAM
	WITH WA/10074/2022 (Filing Number)	MANGAL ALI KHAN AND 2 ORS. Versus MANARANJAN MANDAL AND 15 ORS. E	MR. P K ROYCHOUDHURY	
	WITH I.A.(Civil)/2604/2022	MANGAL ALI KHAN AND 2 ORS. Versus MANARANJAN MANDAL AND 15 ORS.	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, CO OP GA, ASSAM
HEARING				
37	Mat.App./9/2017 FIXED	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MR G P BHOWMIK MR D KALITA MS.P CHETIA	MS. R D MOZUMDAR
	WITH I.A.(Civil)/499/2017 in Mat.App./9/2017	SRI MRIDUL BARUAH Versus SMTI SANGITA BORAH BARUAH	MRG P BHOWMIK MS.P CHETIA	
38	W.P.(CrI.)/9/2019 FIXED	TULU MONI DAS Versus THE UNION OF INDIA AND 10 ORS.	MR J C BORAH	MR. S BORTHAKUR (R9) GA, ASSAM MR. S S ROY MR. D NATH MS. S KAKATI (R9) MS A BHUYAN (R9) ASSTT.S.G.I. SC, RAILWAY
39	WA/106/2019 FIXED	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
40	WA/247/2019 FIXED	MRS. SWAPNA KALITA Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR DEBA KUMAR DAS MR K SINGH MR K SINGH	MR T CHAKRABORTY MR. D CHOUDHURY SC, A G V B
41	WP(C)/8682/2019 FIXED	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
42	WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
43	WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	SC, SEC. EDU. GA, ASSAM
44	WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	SC, SEC. EDU. MR. I ALAM (SC, N.C.T.E)
45	WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM SC, N C T E

46	WITH WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E
47	WITH WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
48	WA/85/2021 FIXED	STATE OF ASSAM AND 2 ORS Versus M/S EMAMI LIMITED AND 3 ORS	MR A KALITA MR B CHOUDHURY MS K GANGAWAT	DR. A SARAF MR. P DAS MR G DAS MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA ASSTT.S.G.I.
49	WP(C)/4829/2021 FIXED	BHABEN BHATTA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/75/2016 in MAC APP. SL. NO. 273015	SMTI PRONITA DAS Versus DIPEN BORAH and 3 ORS,	MR.T R SARMA MS.B DAS	MR.A TALUKDAR(R-4) MR.K K BHATTA(R-4) MR.S BHUYAN(R-3) MR.R GOSWAMI(R-3) MR.J JOHN(R-4) MS.M SAIKIA(R-3) MS.P BORTHAKUR(R-3) MR.L SARMA R-4
2	I.A.(Civil)/447/2016 in MACApp./272374/2016	STM. BASANTI GHOSH Versus BITESH CHETIA and 2 ORS,	MR.S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	MR. A DUTTA MRS. P M DUTTA
	WITH MACApp./272374/2016 (Filing Number)	SMTI BASANTI GHOSH Versus SRI BITESH CHETIA and 2 ORS		
3	I.A./958/2016 in MACApp./267106/2015	ORIENTAL INSURANCE CO. LTD. Versus SMT. ANJALI BARMAN and 4 ORS,	MS P DEHINGIA MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	
	WITH MACApp./267106/2015 (Filing Number)	ORIENTAL INSURANCE CO. LTD Versus SMT ANJALI BARMAN and 4 ORS		
4	I.A.(Civil)/985/2016 in MACApp./275505/2016	THE NATIONAL INSURANCE CO. LTD. Versus POSON BORDOLOI and 2 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MS.P DAS	MR. A SHAKIL (R1)
	WITH MACApp./275505/2016 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SRI POSON BORDOLOI and 2 ORS		
5	I.A.(Civil)/1015/2016 in MACApp./273016/2016	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI PUSHPANJALI HAZARIKA and 6 ORS,	MR.S K GOSWAMI MR.N BARMAN MR.R KATHKATIA	MR. U J SAIKIA MS. M BARUAH
	WITH MACApp./273016/2016 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus SMTI PUSHPANJALI HAZARIKA and 6 ORS	MR.S K GOSWAMI MR.R KATHKATIA	

6	I.A.(Civil)/2388/2016 in MACApp./281433/2016	BOGIRAM TAYE, Versus SMT. BOBITA MILI and 6 ORS,	MR.B PHUKAN MR.K BARUAH	MR.R DEVR-3R- 1,2and4 MRS.S BARAT(R-3)(R-1,2&4) MS.P RABIDAS(R-3)
	WITH MACApp./281433/2016 (Filing Number)	SRI BOGIRAM TAYE Versus SMT BOBITA MILI and 6 ORS	MR.B PHUKAN MR.K BARUAH	
7	I.A.(Civil)/2283/2017 in MACApp./297374/2017	THE NATIONAL INSURANCE CO. LTD. Versus SMTI JUNMONI BORAH and 2 ORS,	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR. L GOGOI
	WITH MACApp./297374/2017 (Filing Number)	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI JUNMONI BORAH and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR	
8	I.A.(Civil)/831/2019 in MACApp./2472/2019	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	
	WITH MACApp./2472/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMT PRANITA BORAH AND 4 ORS		
9	I.A.(Civil)/1326/2019 in MACApp./574/2019	THE UNITED INDIA INSURANCE CO. LTD., Versus MRS. RENU BHUYAN ADHIKARY AND 7 ORS	MR. R K BHATRA MR. A SAIKIA MS RIMPI DUTTA	MR. A MANNAF MD A S ALI
	WITH MACApp./574/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus MRS RENU BHUYAN ADHIKARY AND 7 ORS		
10	I.A.(Civil)/698/2020 in MACApp./1559/2020	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI. SHANTI PRABHA BARMAN DAS AND 3 ORS	MR. K K BHATTA MR J JOHN MS R DEVI	MR D C NATH MR. A J SAIKIA (R4) MR. B KAKATI (R4) MR. C SHARMA MR G S BORO (R4)
	WITH MACApp./1559/2020 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI. SHANTI PRABHA BARMAN DAS AND 3 ORS		
	WITH I.A.(Civil)/1562/2020 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI. SHANTI PRABHA BARMAN DAS AND 3 ORS		

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
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11)	MD. A J ATIA	30-08-2022	To	06-09-2022

12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 24-08-2022 TO 30-09-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CrI.A./204/2022	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
	WITH I.A.(CrI.)/481/2022 in CrI.A./204/2022	BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
2	CrI.A./208/2022	UJJAL KONWAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
	WITH I.A.(CrI.)/486/2022 in CrI.A./208/2022	UJJAL KONWAR Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
3	CrI.A./209/2022	BABU SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/487/2022 in CrI.A./209/2022	BABU SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM
ORDERS				
4	CRL.A(J)/97/2015 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	PRODIP KUMAR Versus THE STATE OF ASSAM	MR.R M CHOUDHURY AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/84/2017 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	ABDUL SUKKUR Versus THE STATE OF ASSAM	MS.KARABI SAIKIA AMICUS CURIAE	PP, ASSAM
6	CRL.A(J)/113/2017 WITH OFFICE NOTE, LCR 6 FILES, P.B.-2	KISHORE CHAWRA Versus THE STATE OF ASSAM	DR. B.N. GOGOI(AMICUS CURIAE)	PP, ASSAM

7	CRL.A(J)/79/2019 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	KRISHNA BISWAS Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
8	CRL.A(J)/9/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	HIREN BAURI Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM
9	CrI.A./37/2020 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2	SHRI JAGANNATH PATRA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	PP, ASSAM
10	CrI.A./18/2022 WITH LCR 5 FILES, P.B.-2 NOS.	SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MR A N IQBAL	PP, ASSAM
11	CrI.A./45/2022 WITH LCR	MAJIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	WITH I.A.(CrI.)/121/2022 in CrI.A./45/2022	MAJIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
12	CrI.A./104/2022 WITH LCR 5 FILES, FIXED	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/260/2022 in CrI.A./104/2022	SIRAJUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MR. A DEB MR R ISLAM	PP, ASSAM
13	I.A.(CrI.)/217/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2 in CRL.A(J)/63/2017	SONA BESRA @ MANDAL Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR	PP, ASSAM
	WITH CRL.A(J)/63/2017	SONA BESRA @ MANDAL Versus THE STATE OF ASSAM	MR D TALUKDAR MR.M K DAS MS B GOSWAMI AMICUS CURIAE	PP, ASSAM
14	CRL.A(J)/62/2017	DOMAN MARDI Versus THE STATE OF ASSAM	MR D TALUKDAR MR.B K SINGH MS B GOSWAMI AMICUS CURIAE	MS. K PHUKAN PP, ASSAM
15	I.A.(CrI.)/485/2022 in CrI.A./6539/2022	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR.	PP, ASSAM	
	WITH CrI.A./6539/2022 (Filing Number)	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR. F		
	WITH CrI.L.P./51/2022	THE STATE OF ASSAM Versus PARAG GOSWAMI AND ANR.	PP, ASSAM	
16	I.A.(Civil)/1447/2022 in WA/2753/2022	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS.	MR. D SAIKIA MS. P CHAKRABORTY SC, SECONDARY EDUCATION SC. EDU.	
	WITH WA/2753/2022 (Filing Number)	THE STATE OF ASSAM AND 3 ORS. Versus KAMAL SAJATI AND 5 ORS. F	GA, ASSAM	

HEARING

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1 TO 59), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/481/2022	ABDUL WAHID Versus DR. MAUSUMI SAHA KALITA AND ANR.	MR K BHUYAN	
2	Cont.Cas(C)/482/2022	SMT. JYOTSNA K BISWAL ROUT Versus DR. PRATAP JYOTI HANDIQUE AND ANR.	MR D DEKA MR A DEKA MR N J KUMAR MR. R KAMAN	
3	WP(C)/2819/2022	NIPEN KR BORAH Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. H A AHMED	SC, SEC. EDU. GA, ASSAM
4	WP(C)/3631/2022	KAMALUDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR H R CHOUDHURY MR N HAQUE	SC, SEC. EDU.
5	WP(C)/4003/2022	PRABIN CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU SC, SSA SC, FINANCE
6	WP(C)/4966/2022 FIXED	PARASH NATH Versus THE STATE OF ASSAM AND 4 ORS.	MR. K SINGHA MS. P BHUYAN	SC, SEC. EDU. MR G PEGU, GA, ASSAM.
7	WP(C)/4973/2022	MOZAMMEL HOQUE AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
8	WP(C)/5072/2022	SAILENDRA CH. RAY AND 6 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/5225/2022	SMT. RAMELA BASUMATARY AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	SC, WPT AND BC SC, BTC SC, FINANCE
10	WP(C)/5633/2022	NIPUL BHARALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D HAZARIKA MR. R PHUKAN	GA, ASSAM SC, EDU

11	WP(C)/5635/2022	SUMANTA NARZARY Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
12	WP(C)/5636/2022	SANDIPAN PURKAYASTHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR. M LASKAR	SC, SEC. EDU. GA, ASSAM
13	WP(C)/5640/2022	MD JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
14	WP(C)/5642/2022	MD. RAZAK ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
15	WP(C)/5645/2022	NABAJYOTI DEKA Versus THE UNION OF INDIA AND 5 ORS.	MR S BORTHAKUR MR P H KONWAR	ASSTT.S.G.I.
16	WP(C)/5648/2022	MRS. IRINA KONWAR Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, HIGHER EDU
17	WP(C)/5650/2022	RUSTAM BRAHMA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
18	WP(C)/5652/2022	NIPUN BARUWATI Versus THE STATE OF ASSAM AND 7 ORS.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN S R A NASER MS S GOYAL	SC, HIGHER EDU
19	WP(C)/5654/2022	KHANDARKUR L P SCHOOL Versus THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	SC, ELEM. EDU GA, ASSAM
20	WP(C)/5656/2022	DAMODAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. J SARMAH	SC, AG SC, EDU
21	WP(C)/5668/2022	FAKARUDDIN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR M AHMED MR A. ALI N. CHOUDHURY	SC, SEC. EDU.
22	WP(C)/5674/2022	PADMINI BALA NARZARY Versus THE STATE OF ASSAM AND 3 ORS	MS J DEKA MS. A TALUKDAR S BORA	SC, HIGHER EDU SC, BTC
23	WP(C)/5678/2022	PABITRA DEKA @ PABITRA TAMULI AND 71 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
24	WP(C)/5679/2022 CAVT. NO.07422/022,	MOHD. RAFIQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	SC, HIGHER EDU MR J MOLLAH FOR CAVEATOR SC, G U
25	WP(C)/5682/2022	MURALI BASA Versus ASSAM UNIVERSITY AND 3 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, ASSAM UNIVERSITY
26	WP(C)/5688/2022	DEVAJANI DHAR Versus THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU ASSTT.S.G.I.
27	WP(C)/5695/2022	HEMANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MS. S K NARGIS MR. M DAS	SC, SEC. EDU. SC, BTC
28	WP(C)/5699/2022	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG SC, EDU SC, FINANCE
29	WP(C)/5700/2022	HIRALAL BORA Versus THE STATE OF ASSAM AND ANR	MR K H CHOUDHURY MR S MUKTAR	SC, SEC. EDU.

30	WP(C)/5704/2022	MANUJ KUMAR GOHAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	SC, EDU SC, SSA
31	WP(C)/5708/2022	SANJIB LAHON Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	SC, ELEM. EDU SC, FINANCE
32	WP(C)/5711/2022	MAHFUZ AHMED LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
33	I.A.(Civil)/2044/2022 FIXED in WP(C)/7061/2021 WITH WP(C)/7061/2021	THE PRINCIPAL, SILAPATHAR COLLEGE Versus SMTI DIPIKA BARUAH AND 3 ORS. DIPIKA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	N GAUTAM SC, EDU MR J PAYENG(R-3) MR. K GOGOI (SC, HIGHER EDU DEPT.) SC, EDU
<u>ADMISSION</u>				
34	WP(C)/3750/2016	SUCHITRA DAS Versus THE STATE OF ASSAM and 5 ORS	MR. S B PRASAD MR.R HAZARIKA MR.G KAKATI	GA, ASSAM(R 1 & 3) SC, SECONDARY EDUCATION(R 2,5 & 6) SC, FINANCER 4
35	WP(C)/7661/2019 FIXED	BANTI BALA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, SEC. EDU. SC, FINANCE
36	WP(C)/5192/2020 FIXED	DILIP BORAH Versus ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS	MR. P J SAIKIA MS. M KECHII MR. P BORDOLOI	SC, AAU
37	WP(C)/435/2021 FIXED	INAMUL HUSSAIN Versus THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR A K AZAD	SC, AHSEC (R-3) SC, AHSEC (R-3) MR. B DEKA ASSTT.S.G.I.
38	WP(C)/1482/2021 FIXED, WITH WP(C)- 6896/2018(D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
39	WP(C)/3811/2021	ANUAR SADAT Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, EDU
40	WP(C)/6144/2021 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MS R DEKA	SC, HIGHER EDU MD. M H CHOUDHURY (r- 5,6) MR. D A KAIYUM (R-3,4) MR MONZUR K CHOUDHURY (r-5,6) MR. T NORBU (r-5,6) MR. P CHAKRABORTY (r- 5,6) MR. M S MONDAL (R-3,4)
41	WP(C)/447/2022 FIXED	ADITYA BHUYAN AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH	SC, SEC. EDU. SC, FINANCE
42	WP(C)/725/2022 FIXED WITH I.A.(Civil)/1481/2022 in WP(C)/725/2022	ANJU MONOWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS MAZIBAR RAHMAN, Versus ANJU MONOWARA KHATUN AND 3 ORS.	MR. N J DUTTA MR N AHMED MR. M R KHANDAKAR (r-4) MR. S K DAS	SC, SEC. EDU. MR. M R KHANDAKAR (r-4) MR. S K DAS (r-4) MR. N J DUTTA

43	WP(C)/1262/2022 FIXED	PIYALI DEBNATH Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU
44	WP(C)/1580/2022 FIXED	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS. D DEKA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU.
45	WP(C)/3639/2022 FIXED	MEHBUB ALAM MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
	WITH			
46	WP(C)/1064/2017	DEEPAL DEY Versus THE STATE OF ASSAM and 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MS.F BEGUM	GA, ASSAM MR. P N GOSWAMI (SC, PHE DEPARTMENT)
	WITH			
47	WP(C)/1562/2018	DILSHAD AHMED LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. H R A CHOUDHURY MR. F U BARBHUIYA MR. A M AHMED	MR. S S ROY (GA, ASSAM) SC, WATER RESOURCE
	WITH			
48	WP(C)/1446/2019	KIRAN MUDOI Versus THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM
	WITH			
49	WP(C)/3245/2019	DIPAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM
	WITH			
50	WP(C)/4114/2019	PANKAJ PHUKON Versus THE STATE OF ASSAM AND 7 ORS.	MR D BORUAH MR. L N DIHINGIA	SC, ELEM. EDU GA, ASSAM
	WITH			
51	WP(C)/7872/2019	BEDABROT SAIKIA Versus THE STATE LEVEL COMMITTEE FOR COMPASSIONATE APPOINTMENT AND 5 ORS.	MR. A SARMA MR J P CHOUHAN	SC, PNRD GA, ASSAM
	WITH			
52	WP(C)/7947/2019	SARASWATI SINHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	SC, ELEM. EDU GA, ASSAM
	WITH			
53	WP(C)/1646/2021	BHASKAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
	WITH			
54	WP(C)/5883/2021	DEBANANDA BHARALI Versus THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, IRRIGATION
	WITH			
55	WP(C)/6114/2021	SUHEL ALOM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
	WITH			
56	WP(C)/268/2022	BABUL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B K GOGOI	GA, ASSAM MR J K PARAJULI, JR. GA, ASSAM (R-1,4) MR. N UPADHAYAY, SC, IRRIGATION DEPTT. (R-2) MR. R BORPUJARI, SC, FINANCE (R-3)

57	WITH WP(C)/1386/2022	KAMAL DIHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM MS. D S NEOG SC, IRRIGATION
58	WITH WP(C)/3168/2022	BIKRAM NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION DEPARTMENT SC. EDU.
59	WP(C)/4911/2022 FIXED	DR. BIREN CHANDRA BORAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU SC, AG MR. S K MEDHI MR. S BORA, SC, SCERT (R-4) SC, FINANCE

ORDERS

60	WP(C)/1697/2015 FIXED	MRS. REETA DAS Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MS.P DAS MR H HOQUE MR.J P SARMA	MR.D P CHALIHAR-3 MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION
61	WITH WP(C)/6213/2015	MRS. REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR.A DASGUPTA MR.J P SHARMA MR H HOQUE	MR.D P CHALIHA(R-3) MR.U P CHALIHA(R-3) SC, HIGHER EDUCATION MS.R CHAKRABORTTY SC, SEC. EDU.
62	WP(C)/5130/2021 FIXED	PHANINDRA JIDUNG Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA MR. S UPADHAY MR. M K CHOUDHURY	SC, SEC. EDU.
63	WP(C)/6225/2021 FIXED	MINU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM K U AHMED (R5, R6) MR M RAHMAN (R5, R6) MR. M HOSSAIN (R5, R6) SC, FINANCE
64	WP(C)/1268/2022 FIXED	MAITRI MANNA Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, HIGHER EDU

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/183/2021 FIXED	ABU SHAMA Versus THE UNION OF INDIA AND 6 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/185/2021 WITH LCR	HAZARAT ALI SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	WP(C)/187/2021 WITH LCR	MD. CHAN MIYA Versus THE UNION OF INDIA AND 6 ORS	MR J C GOGOI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/222/2021 WITH LCR	MUSST SONABHANU BIBI @ BEGUM Versus THE UNION OF INDIA AND 6 ORS	F BEGUM MR. L MOHAN MR S PAUL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/232/2021 WITH LCR	SUKUR ALI Versus THE UNION OF INDIA AND 4 ORS	MR B ISLAM MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/305/2021 WITH LCR	MAZIDA KHATOON Versus THE UNION OF INDIA AND 6 ORS.	MS. G BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
7	WP(C)/310/2021 WITH LCR	EYARAN NESSA Versus THE STATE OF ASSAM AND 7 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/329/2021 WITH LCR	LAL BHANU Versus THE UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/4039/2022 FIXED, WITH LCR	HARENDRA CHANDRA BARMAN @ HARENDRA BARMAN @ HAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS F N ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/4576/2022 FIXED, WITH LCR	OMAR ALI @ OMAR ALI SHEIKH @ UMAR ALI SK Versus THE UNION OF INDIA AND 6 ORS	MD B ISLAM MR. A A MONDAL MR M HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/4622/2022	MD. HABIBAR RAHMAN Versus THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/4627/2022	MD. SAFIQL ISLAM @ SABIQL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/5018/2022 B/O	MOJIBUR RAHMAN @ MUJIBUR SHEIKH Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
14	WP(C)/5326/2022	BANI DAS Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS A BORAH MS. J GHOSH MR. A K DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/5330/2022	MUSSTT. NABIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/5369/2022	MUSTT. SAMIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/5384/2022	FATEMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. A GONI MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/5386/2022	SOILA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS S DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
19	WP(C)/5629/2022	ASKAR ALI @ ACHKAR ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/5644/2022	BAKKAR ALI @ ABUBAKKAR MIA Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED MR J M SULAIMAN P. GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
21	WP(C)/5661/2022	ASIYA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. S ZAMAN MR. M ALAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

22	WP(C)/5665/2022	JARFUL KHATUN @ JHARFULI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS P BORA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/5690/2022	HAMIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/5691/2022	ROHIMA KHATUN @ ROHIMA BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. M ALI MR. R ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/5693/2022	RAHIM ALI @ MD. ROHIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
26	WP(C)/1291/2018 WITH LCR	PARUL MONDAL (SARKAR) @ PARUL SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. M HAQUE MR. M SAIKIA MR. S H SIKDAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	WP(C)/1297/2018 WITH LCR	AINUDDIN ALI @ AINUDDIN Versus THE UNION OF INDIA AND 7 ORS.	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
28	WP(C)/1306/2018 WITH LCR	TUMON NESSA @ KHATEMON NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/1314/2018 WITH LCR	HARADHAN DEY @ ARADHAN DEY Versus THE ELECTION COMMISSION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. U NANDA MR R KARIM MS. J GHOSH MR P BANERJEE	SC, NRC, MS A VERMA SC, ECI, MR D BARUAH ASSTT.S.G.I. SC, F.T, MR J PAYENG
30	WP(C)/4941/2022 FIXED	KHURSHIDA ALAM Versus THE UNION OF INDIA AND 6 ORS.	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS. F BEGUM MS S Z HAYAT H. BHARALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/4961/2022 FIXED, WITH LCR	SMT. RUMA RANI DAY @ RUMA RANI DAS Versus UNION OF INDIA AND 7 ORS.	MR S DAS MR. H A SARKAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
32	WP(C)/4937/2018 FIXED, WITH LCR	BABUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/483/2022	MRS. JAYA UPADHYAY Versus BIKRAM KAIRI AND ANR	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	
2 WP(C)/3554/2022 FIXED	PRANTIK SARMAH Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 18 ORS (F)	MR. S MITRA MR A K BORO	SC, APDCL
3 WP(C)/5438/2022 FIXED	JYOTIRMOY BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA MS. N HAZARIKA	MR. J K GOSWAMI (r-2,3) SC, INDUSTRIES AND COMMERCE SC, AIDC
4 WP(C)/5455/2022 FIXED	SOKUNTALA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM
5 WP(C)/5460/2022 FIXED	MAHESH CH. NATH Versus THE STATE OF ASSAM AND 2 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, FOREST
6 WP(C)/5583/2022 B/O	SMT. MEERA HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	SC, AG (A AND E) SC, IWT SC, FINANCE
7 WP(C)/5624/2022	DINESH CHAKRABORTY Versus THE STATE OF ASSAM AND 5 ORS.	MD. A MATLIB	SC, AG (A AND E) GA, ASSAM SC, IWT SC, FINANCE
8 WP(C)/5625/2022	SALAUH RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B RAHMAN	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
9 WP(C)/5638/2022	UMA KANTA MORANG Versus THE STATE OF ASSAM AND 4 ORS.	MR J PAYENG MS. C BARMAN	GA, ASSAM SC, AG SC, WATER RESOURCE
10 WP(C)/5641/2022	SOURAV BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P C DEY	SC, AGRI. DEPARTMENT

11	WP(C)/5643/2022	SMTI KUNJA SONOWAL Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
12	WP(C)/5651/2022	SAMBHARU @ SAMBARU RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MS A BORAH MS. J GHOSH	SC, AG SC, PWD SC, FINANCE
13	WP(C)/5653/2022	SMT. DASILA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A NATH MS. S AHMED MS M BARO	SC, WPT AND BC SC, FINANCE
14	WP(C)/5660/2022	KRISHNA KANTI GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
15	WP(C)/5662/2022	MRINMAY KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER	GA, ASSAM SC, IRRIGATION
16	WP(C)/5664/2022	UTTAR CHANDRA DEORI Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MS D DUTTA	SC, WPT AND BC
17	WP(C)/5667/2022	NIPANWITA THAKURIA Versus THE STATE OF ASSAM AND 5 ORS	MR A K BORO MR P K DAS MR D S DEKA MR B S DEKA	GA, ASSAM
18	WP(C)/5670/2022	SONJOY GOSWAMI AND 3 ORS Versus THE ASSAM POWER DISTRIBUTION LIMITED AND 5 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, APDCL
19	WP(C)/5671/2022	JAYKRISHNA SARMA AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	SC, AG SC, IRRIGATION SC, FINANCE
20	WP(C)/5673/2022	CHINMAY BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR H RAHMAN MRS. B HAZARIKA	GA, ASSAM SC, GMC
21	WP(C)/5680/2022	ANANTA NATH Versus THE UNION OF INDIA AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA	ASSTT.S.G.I.
22	WP(C)/5681/2022	MUKTI RAM SARMA AND 62 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR P BHARDWAJ MR. D J BORAH	GA, ASSAM SC, IRRIGATION SC, FINANCE
23	WP(C)/5683/2022	KUNTIL BHUYAN Versus THE UNION OF INDIA AND 4 ORS	MS. B CHOUDHURY MR. P. CHOUDHURY	ASSTT.S.G.I.
24	WP(C)/5684/2022	BIBHUTI BHUSHAN KARMAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	GA, ASSAM SC, REVENUE
25	WP(C)/5685/2022	MONUJ SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. N K KALITA	GA, ASSAM SC, P W D
26	WP(C)/5694/2022	TAPAN NATH AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA K AHMED	GA, ASSAM
27	WP(C)/5703/2022	SUCHITRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. A M KHAN MR. R I DEWAN	GA, ASSAM
28	WP(C)/5705/2022	CHAKRADHAR NATH Versus THE STATE OF ASSAM AND 5 ORS.	MD. A MATLIB	SC, AG (A AND E) SC, TRANSPORT SC, FINANCE SC, PENSION
29	WP(C)/5712/2022	JAMUNA NOON Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S H MAHMUD	GA, ASSAM BASANTI CHETIA SC, HEALTH
30	WP(C)/5713/2022	ROFIQUL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM ASSTT.S.G.I.

31	WP(C)/5714/2022	RANJAN KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	ASSTT.S.G.I.
<u>ORDER (STAY VACATING)</u>				
32	I.A.(Civil)/4267/2019 in WP(C)/5365/2018	THE STATE OF ASSAM Versus REDAUL HUSSAIN KHAN	MR. S S ROY JR. GA, ASSAM	MR. U K NAIR
	WITH WP(C)/5365/2018	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MS. H DEKA MR R ISLAM MR. M P SARMA	GA, ASSAM SC, N C HILLS
<u>ADMISSION</u>				
33	WP(C)/812/2019 FIXED	CHAMPAK KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR. L K BORAH	GA, ASSAM
34	WP(C)/3180/2020 FIXED	DHARANI ALIAS DHARANIDHAR BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, AG SC, IRRIGATION
35	WP(C)/630/2021	JAGAT DEKA Versus THE STATE OF ASSAM AND 16 ORS.	MR. U K NAIR MR R SINGHA	MR. S K DAS MR. S K DAS MR R KARIM (R-7,9,10,13,14,16,17) MR D BARMAN MR D BARMAN SC, FOREST SC, PCB
36	WP(C)/926/2021	PRANJAL DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MS A DAS	GA, ASSAM
37	WP(C)/1861/2021 FIXED	MINAKSHI MECH Versus THE STATE OF ASSAM AND 8 ORS	MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	H Z SINGHA (R-8) GA, ASSAM MR H BEZBARUA (R-8,9) MR. S J SARMAH (R-8,9)
38	WP(C)/4245/2021 B/O	KARUNA CH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM MR. B GOGOI (SC, FINANCE DEPT.) MR. R K TALUKDAR (SC, AG) SC, FOREST SC, PENSION
39	WP(C)/7055/2021 B/O	RUPAK JYOTI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K NEOG MR. M K DUTTA	SC, P AND R.D. GA, ASSAM
40	WP(C)/968/2022 FIXED	DHANJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
41	WP(C)/1021/2022 FIXED	JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 6 ORS.	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED MR D BORAH	MR SISHIR DUTTA (R2, R6, R7) MR. R SARMAH (R-3,4) MR H K NATH (R-3,4) MR J BORAH (R-3,4) MS M KAKOTY (R-3,4) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2, R6, R7) SC, HEALTH
42	WP(C)/1947/2022 B/O	MOHAMMED ANSARI Versus THE UNION OF INDIA AND 2 ORS.	MRS. R BORAH MR. D BORAH	ASSTT.S.G.I.
43	WP(C)/3447/2022 B/O	KABIRAM DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. L R MAZUMDER MR. A Z AHMED	SC, AG SC, IRRIGATION SC, FINANCE

44	WP(C)/4496/2022 FIXED	PUSPA SARMAH @ PUSPHA SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. N K MURRY MS. O KITS MS P TOKBIPI MS P LINGGI	GA, ASSAM
ORDERS				
45	Cont.Cas(C)/133/2019 B/O	RITA SHARMA Versus RAMEN DAS AND 2 ORS.	MR B SINHA MR. M GOGOI	MR. K GOSWAMI MS. A NEOG MS M KAKOTY
46	Cont.Cas(C)/618/2019 B/O	DILIP DAS Versus JISHNU BARUA AND ANR	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. D NATH MR. D NATH MR D KALITA MR D KALITA
47	Cont.Cas(C)/427/2020 FIXED	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOUDHURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR	MR D KALITA MR. D NATH (R-2) MR D KALITA (R-2)
48	WP(C)/4425/2020 B/O	DWIPANJIT HANDIQUE AND ANR Versus THE ASSAM STATE TRANSPORT CORPORATION AND 2 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR	SC, A S T C
49	Cont.Cas(C)/24/2021 FIXED	HIRONYA KUMAR DAS Versus RAMENDRA NATH SARMAH, ACS,	MR D K DAS MS. P BHUYAN	MR. I CHOUDHURY G BAROOAH R L CHUTIA MS K BORAH MR. C GOSWAMI
50	Cont.Cas(C)/302/2022 FIXED	ABU BOKKAR SIDDIQUE AND ANR Versus G D TRIPATHI , IAS and ANR.	K U AHMED MS N HASAN	
51	Cont.Cas(C)/305/2022 FIXED	NARAYAN CH DE Versus RAJ CHAKRABORTY	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	MR. D NATH MR P NAYAK

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 60), ALONG WITH THE FOLLOWING
MATTERS**

THIS BENCH WILL RISE AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/484/2022	DIGANTA RABHA Versus SADHAN BARMAN	MR. S K GOSWAMI MR. R SHARMA	
2	WP(C)/4063/2022	SHERAP MONPA Versus THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX AND 3 ORS (E)	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST
3	WP(C)/4588/2022	NRIPEN MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. B PHUKAN MR R RAJKHOWA MR B KHAKHLARY MS. M B BORGHAIN MS P GOGOI MS. K DEKA	GA, ASSAM
4	WP(C)/5055/2022	GAUHATI UNIVERSITY, Versus UNION OF INDIA AND 2 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
5	WP(C)/5066/2022	AZIZUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM
6	WP(C)/5168/2022 FIXED	JAINUM FOOD AND WASTE PRODUCTS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MRS. S P NAIR MR. K P PATHAK MS N NEWME Mr. A Baruah	GA, ASSAM MR. B DEKA (R-3) ASSTT.S.G.I.
7	WP(C)/5305/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
8	WP(C)/5396/2022 FIXED	ANWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR. D. BORAH	SC, CO OP

9	WITH WP(C)/5051/2022	ANWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP
10	WP(C)/5399/2022	CHIRANJIB ROY CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
11	WP(C)/5420/2022 FIXED	JATIN SARMA Versus PUNJAB NATIONAL BANK AND 3 ORS	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	SC, HEALTH AND FAMILY WELFARE DEPTT. SC, PNB
12	WP(C)/5531/2022 FIXED	M/S MAA MANASHA PRINTERS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MR. P P DUTTA MS P SARMA	SC, AGRI. DEPARTMENT
13	WP(C)/5536/2022 FIXED	MD. BODRUL ISLAM LASKAR AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR A DAS	SC, P AND R.D. GA, ASSAM
14	WP(C)/5545/2022 FIXED	CONTINENTAL MILKOSE (INDIA) LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	GA, ASSAM
15	WITH WP(C)/5560/2022	RAUSHEENA UDYOG LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
16	WP(C)/5626/2022	SANJIT KR DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. A A R KARIM MR. A DEB	SC, P AND R.D. GA, ASSAM
17	WP(C)/5627/2022	SMT. KAMALA DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM SC, REVENUE SC, FINANCE
18	WP(C)/5628/2022	UTTAM SAHA Versus THE STATE OF ASSAM AND 6 ORS	MR. J KALITA MS. S. KAR	SC, P H E SC, BTC
19	WP(C)/5630/2022	RATNESWAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC, REVENUE
20	WP(C)/5631/2022	SIMPLEX INFRASTRUCTURES LIMITED Versus THE STATE OF ASSAM AND 5 ORS	DR. A SARAF MR. S CHETIA MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	GA, ASSAM
21	WP(C)/5634/2022	HAJI NAZIR UDDIN LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM SC, REVENUE
22	WP(C)/5637/2022 B/O	ORION HEALTH FOODS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM
23	WP(C)/5639/2022	SIRAJUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS.	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, REVENUE
24	WP(C)/5646/2022	ISLAM UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H BARBHUIYA MS R RAJKHOWA	GA, ASSAM
25	WP(C)/5649/2022	MASUM ANSARI Versus PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, PNB
26	WP(C)/5657/2022	M/S POWER AND INSTRUMENTATION (GUJ) LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR P BARUAH MR. P DAS MR. N N DUTTA	SC, APDCL

27	WP(C)/5658/2022	MANIKA PAUL Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	GA, ASSAM
28	WP(C)/5663/2022	JESMIN BEGUM Versus THE COMMISSIONER AND SECY. TO THE GOVT. OF ASSAM AND 5 ORS.	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
29	WP(C)/5666/2022	TASIRON KHATUN BEWA Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP GA, ASSAM
30	WP(C)/5669/2022	M/S POWER AND INSTRUMENTATION (GUJ) LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR P BARUAH MR. P DAS MR. N N DUTTA	SC, APDCL
31	WP(C)/5672/2022	PLABAN DAS Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST ASSTT.S.G.I.
32	WP(C)/5675/2022	M/S SAI ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST ASSTT.S.G.I.
33	WP(C)/5676/2022	MIRAJUL ALI MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A A R KARIM MR. A DEB	GA, ASSAM SC, BTC
34	WP(C)/5686/2022	FOKAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY	SC, P W D SC, FINANCE
35	WP(C)/5687/2022 B/O	M/S MB OMM Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MR. D. BORAH	GA, ASSAM
36	WP(C)/5689/2022	SUNITA BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	GA, ASSAM SC, BTC
37	WP(C)/5692/2022	SHONJIT ADHIKARY Versus THE PUNJAB NATIONAL BANK AND 2 ORS	MR. A CHAMUAH MR. D M NATH	SC, PNB
38	WP(C)/5702/2022	SUDIPTO SEKHAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR P C GOSWAMI MR. B HALDAR MR G BHARADWAJ MR B DEORI	GA, ASSAM SC, EXCISE DEPTT.
39	WP(C)/5706/2022	HARUN ALI Versus THE STATE OF ASSAM AND 4 ORS	MRS P HAZARIKA MS. S. BISWAS	GA, ASSAM SC, REVENUE
40	WP(C)/5707/2022 B/O	M/S BALAHI CHAMPARA FISHERY CO- OPERATIVE SOCIETY LTD Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	SC, AFDC
41	WP(C)/5709/2022	JITENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR. R ALI M KALITA MR M BORO	SC, APDCL
42	WP(C)/5710/2022 CAVT. NO.09672/022,	MANJU BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	SC, P AND R.D. GA, ASSAM MR. M AHMED FOR CAVEATOR
43	WP(C)/5715/2022	BADRUL ISLAM Versus THE STATE OF ASSAM AND 11 ORS.	MR. D P BORAH MS. S BORO	GA, ASSAM SC, REVENUE SC, G M D A SC, GMC
44	WP(C)/5716/2022	RIJUMA BEGUM Versus RAHIMA BEGUM AND 4 ORS	MR. M U MAHMUD MR. D SARMAH BASANTI CHETIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, ELECTION COMMISSION.

ORDER (IMPLEADMENT OF PARTY)

45	I.A.(Civil)/2557/2022 B/O in WP(C)/4808/2022	LILY HANSEPI Versus SANKIRI TISSO	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	SC, K A A C
	WITH WP(C)/4808/2022	LILY HANSEPI Versus THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	SC, NHIDC ASSTT.S.G.I. SC, K A A C
46	WP(C)/4797/2022	MAYLINDA KROPI Versus THE UNION OF INDIA AND 7 ORS	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	MR. S K MEDHI SC, NHIDC ASSTT.S.G.I. SC, K A A C
ADMISSION				
47	WP(C)/3253/2021	MUNINDRA KUMAR DEV SARMA Versus THE RESERVE BANK OF INDIA AND 3 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	C.G.C. MR. R DE MR. P NEOG
48	WP(C)/1864/2022 B/O	SAFIQUR RAHMAN TALUKDAR AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. N H MAZARBHUIYAN MR. N ISLAM MR. T K DEY MR. M H SAIKIA	GA, ASSAM SC, IRRIGATION SC, REVENUE
49	WP(C)/4864/2022 FIXED	SAFAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR Z HUSSAIN MS. S K NARGIS MS B B AHMED MS. A MESEN	SC, FOREST SC, K A A C

ORDERS

50	WP(C)/4914/2022 FIXED	RATUL DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D K DAS MS. P BHUYAN	SC, CO OP GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/2614/2022 in WP(C)/764/2020	ROWMARI MARKET Versus RAKHALDUBI ANCHALIK MARKET AND 9 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. P N SUMI	MR. K N CHOUDHURY SC, P AND R.D. GA, ASSAM
	WITH WP(C)/764/2020	RAKHALDUBI ANCHALIK MARKET AND ANR. Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. M HOQUE	MS. B S GOYAL (R-10) SC, PNRD GA, ASSAM MR. A J HAZARIKA (R-10) MS. N RAJMEDHI (R-10) MS. P N SUMI (R-10)
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/2540/2022 in WP(C)/499/2022	PRANAB CH DEY AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS A H ATIA	
	WITH WP(C)/499/2022	PRANAB CH DEY AND 16 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR. B AHMED MR. A BHATTACHARJEE MR. J SARMAH MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
3	I.A.(Civil)/2554/2022 in WP(C)/5168/2017	MARIGOLD COMPU PRINT Versus THE STATE OF ASSAM AND ANR.	MR D K DEY SC, ELECTION COMMISSION.	GA, ASSAM
	WITH WP(C)/5168/2017	MARIGOLD COMPU PRINT Versus THE STATE OF ASSAM and ANR.	MR.A DEB MR. A SARMA MR D K DEY MR J P CHAUHAN MR.S Z RAHMAN MS T DEBNATH	Mr. N. K. DEBNATH, SC, P AND R.D. GA, ASSAM MR. R DUBEY, SC, STATE ELECTION COMMISSION.

ADMISSION

4	WP(C)/1154/2016	MANI RUR CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR.S RANA MR. S BISWAS MR.I RAHMAN	MS.A VERMA SC, HEALTH
5	WP(C)/1506/2016	N.F. RAILWAY VENDING AND CATERING CONTRACTORS ASSOCIATION, LUMDING DIVISION Versus THE UNION OF INDIA and ANR	MR. S BANIK MR. T H HAZARIKA MR. M CHETIA MR. A RASHID	MR. A K SARKAR MR. U K NAIR DR. B N GOGOI (R2) MR. A CHETRY SC, RAILWAY
6	WP(C)/3150/2016	BHOLA RAM BORA Versus LIFE INSURANCE CORPORATION OF INDIA and 3 LTD.	MR. Z ALAM MR. S ISLAM MS. J HUDA MR. E U AHMED MR A HAWARI MS. Y SHAIZA	MR. S NATH (R- 1 - 4) MR. G J SHARMA (R- 1 - 4)
WITH				
7	WP(C)/1488/2016	MD. MUKIBUR RAHMAN Versus LIFE INSURANCE CORPORATION OF INDIA and 3 ORS.	MR.Z ALAM MR. S ISLAM MR.E U AHMED MR A HAWARI MS.Y SHAIZA MR.N D SARMA MR.J HUDA	MR.S NATH(R- 1-4) MR.G J SHARMA(R- 1-4)
8	WP(C)/3388/2017 FIXED	SMT. SARU BORAH Versus THE LIFE INSURANCE CORPN. OF INDIA and 3 ORS.	MR.R PHUKAN MR.R K BORA	MR.S P CHOUDHURY MR.A S DHILLON
9	WP(C)/6265/2017	JIBAN DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION and 2 ORS.	MR.S BANIK MR.M K RONGPI	MR.A SARMA(R - 3) MR.S D SARMA SC, AFDC
WITH				
	I.A.(Civil)/2378/2018 in WP(C)/6265/2017	ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR Versus SRI JIBAN DAS	MR. S B SARMA	MR. A SARMA MR. S BANIK
10	WP(C)/154/2018 CAVT. NO.1586/2017	AJUPA BIBI @ AJUPA BEGUM and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR. A ROSHID MR. M U MONDAL MR. M HUSSAIN MD. I H KHAN	MR G P BHOWMIK, SR.ADV. MR. P K ROYCHOUDHURY GA, ASSAM MR. D BARUAH (R6, R7) MR. R C DAS MS. S SARMA (R6, R7) MR. D MAZUMDAR (R6, R7) MS. P BURAGOHAIN MR S C DAS MR. A I Ali (R6, R7) MR. S BISWAS (R6, R7) MS P CHETIA MR V KUNDU MS D DEVI (R6, R7)
11	WP(C)/7625/2018 FIXED	MAMTA DEVI PUGALIA AND 8 ORS. Versus THE GUWAHATI MUNICIPAL CORPORATION AND 12 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA	MR. P J PHUKAN (SC, POLLUTION CONTROL BOARD, R-7 &8) MR. S C KEYAL (ASSTT. SOLICITOR GEN. OF INDIA, R-9 & 10) MR. S K KEJRIWAL (R11) MS. S KEJRIWAL (R12, R13) MRS. D DAS BARMAN (GA, ASSAM, R-5 & 6) MR H SARMA (SC, GMC, R- 1 & 2) MS. S KHOUND (R-3 & 4) SC, G M D A

12	WP(C)/3018/2020	M/S. RONAK CONSTRUCTION Versus THE UNION OF INDIA AND 5 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS	GA, ASSAM ASSTT.S.G.I. SC, AFDC SC, F C I
13	WP(C)/3574/2020	M/S. FORZEN CARE Versus THE STATE OF ASSAM AND 3 ORS.	MR. L GOGOI	MR. D. NATH, SC, PWD
14	WP(C)/4700/2020 B/O	RAJIB SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MS N NATH MR. M DUTTA	SC, PWD
15	WP(C)/5565/2020	SAGIR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN, CGC
	WITH			
16	WP(C)/5624/2021	BHUPEN DAIMARY Versus THE UNION OF INDIA AND 7 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
	WITH			
17	WP(C)/5625/2021	MD. MOKSHED ALI Versus THE UNION OF INDIA AND 7 ORS	MS. R BEGUM MS. R CHETRI	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r-1,2) ASSTT.S.G.I. SC, PWD
18	WP(C)/504/2021	BINITA BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORA MR. R DOWARAH MR D BORAH	GA, ASSAM SC, FINANCE SC, FOREST
19	WP(C)/616/2021 FIXED	SANJIB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR B N SARMA MR. M KALITA MR. A PHUKAN MS. N BARUAH MR. J HATIMURIA	SC, IRRIGATION
20	WP(C)/1452/2021	BABUL AHMED SODIOL AND 112 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. R K BORAH MR B BURAGOHAIN MRS M K BORAH	GA, ASSAM SC, NHAI ASSTT.S.G.I.
21	WP(C)/2123/2021	PRASANTA BORA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. I C DEKA MS. D BARMAN MR. D J SAIKIA	GA, ASSAM
22	WP(C)/2235/2021	ABU BAKKAR CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
23	WP(C)/3308/2021	AMINUL HOQUE Versus THE STATE OF ASSAM AND 17 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. M U MONDAL MS. N NASRIN MR. D SARMAH MR. D SARMAH MR B KAUSHIK MR B KAUSHIK MD. I H KHAN MR. S HAZARIKA MR. S HAZARIKA MR. S HAZARIKA S. J. SAHARIAH	MR. B C DAS MR. S H RAHMAN MR. M. NATH (SC, P&RD) GA, ASSAM MR. M HUSSAIN MS. M BARMAN
24	WP(C)/3941/2021 FIXED	M/S GREENLEAF ENTERPRISES AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM MRS. A GAYAN (R5) MR. D NATH (SR. GA, ASSAM, R-6) SC, AGRI. DEPARTMENT SC, GMC
25	WP(C)/4145/2021	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE

26	WP(C)/6230/2021	FULCHAND ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SARMA MR. M RAHMAN	SC, P AND R.D. GA, ASSAM MR. S RANA (R3) MS RUKMINI BARUA (r-5) MS PADMINI BARUA (r-5)
27	LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
	WITH I.A.(Civil)/2374/2022 in LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
28	LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
	WITH I.A.(Civil)/2127/2022 in LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR A SARMA	GA, ASSAM
29	WP(C)/259/2022 FIXED	JAISODI THAOSEN @ JAISODI KEMPRAI Versus THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	GA, ASSAM SC, CBI
30	WP(C)/555/2022	KANISKA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	R SARMAH MR J BORAH MS M KAKOTY	SC, HIGHER EDU
31	WP(C)/1853/2022	NIKUNJA BORTHAKUR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. C CHAKRAVARTY MR T MEELEE	GA, ASSAM SC, REVENUE SC, OIL
32	WP(C)/2177/2022 FIXED	M/S JAYANTI CONTRACTORS AND ENGINEERS LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	SC, PWD ROAD
33	WP(C)/2599/2022 FIXED	MOON KUMAR NATH Versus STATE BANK OF INDIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR S S SHARMA MR. R K D CHOUDHURY, ASGI (R-5) MR. B J MUKHERJEE MR. H BURAGOHAIN (R-1 TO 4) MR B DEORI, GA, ASSAM (R- 6 TO 8)
34	WP(C)/3749/2022	GITANJALI HAZARIKA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, P AND R.D. GA, ASSAM
35	WP(C)/4354/2022 FIXED	BODOLAND MODEL TRIBAL EDUCATION SOCIETY Versus THE UNION OF INDIA AND 9 ORS	MR. P K BARMAN MS. U BARUAH MS. P CHUTIA	GA, ASSAM SC, WPT AND BC ASSTT.S.G.I. SC, BTC SC, FINANCE
ORDERS				
36	Cont.Cas(C)/426/2019	AAP INDUSTRIES (PVT) LTD. Versus SIDDHARTH SINGH AND 3 ORS.	MS KEWI MR D KHAN	
	WITH			
37	Cont.Cas(C)/516/2018	CHARU TECHNOLOGY (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R4) MR. R R Gogoi (R1-R4)
	WITH			
38	Cont.Cas(C)/519/2018	BRAHMAPUTRA UDYOG (PVT.) LTD. Versus SIDDHARTH SINGH AND 5 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5)

39	WITH Cont.Cas(C)/524/2018	CHARU TECHNOLOGY (PVT.) LTD. Versus SIDDHARTH SINGH AND 4 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1- R4,R5) MR. P N GOSWAMI (R1- R4,R5) MR. R R Gogoi (R1-R4,R5) MR. R R Gogoi (R1-R4,R5)
40	WITH Cont.Cas(C)/525/2018	UNIVERSAL PIPES (PVT.) LTD. Versus SIDDHARTH SINGH AND 3 ORS	MR S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1, R2, R3, R4) MR. R R Gogoi (R1, R2, R3, R4)
41	WITH Cont.Cas(C)/526/2018	OM SREE PRODUCTS AND ANR. Versus SIDDHARTH SINGH AND 3 ORS	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1, R3, R4, R5) MR. R R Gogoi (R1, R3, R4, R5)
42	WP(C)/8675/2019	LAKHIMAI DEKA Versus THE STATE OF ASSAM AND 12 ORS.	MD. B HUSSAIN MR. P B MAZUMDER	GA, ASSAM MR. S SARMA MR. T K BHUYAN MR. S K DEKA ASSTT.S.G.I. MR. A GAUTAM
43	WP(C)/8877/2019 FIXED	GHANASHYAM THAKURIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, HEALTH
44	Cont.Cas(C)/426/2020	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA	MRS. B GOGOI MR. M K SHARMA	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA
45	WITH WP(C)/1795/2019	SMT. BIMALA DEVI SAHEWALLA Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR. M SAHEWALLA	MR B D DAS (SR. COUNSEL) GA, ASSAM MR. A C BURAGOHAIN (R4) MRS. B GOGOI MR. H. BURAGOHAIN (R4) MR. A SARMAH MR. M K SHARMA MS. R M DEKA (SC, JORHAT MUNICIPAL BOARD)
	WITH I.A.(Civil)/1780/2019 in WP(C)/1795/2019	KRISHNA GOGOI Versus BIMALA DEVI SAHEWALLA AND 3 ORS	MR H BURAGOHAIN MR. A C BURAGOHAIN	GA, ASSAM MR. A CHETIA MD. ASLAM
46	WP(C)/1566/2020	HUSSAIN AHMED MAJUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S P HUSSAIN	GA, ASSAM
47	WITH WP(C)/2348/2017	HUSSAIN AHMED MAZUMDAR Versus THE STATE OF ASSAM and 5 ORS.	MS.S AHMED MRS.S P HUSSAIN	GA, ASSAM
	WITH I.A.(Civil)/4129/2019 in WP(C)/2348/2017	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM and 5 ORS.	MS.S AHMED MRS. S P HUSSAIN	SC, FOREST
48	WP(C)/3418/2020 WITH OFFICE NOTE	ASHUTOSH CHAKRABARTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. K SINGHA MRS. P BARUAH	MR. P KAKATI, SC, WATER RESOURCE DEPARTMENT(R-1 TO 6) SC, WATER RESOURCE SC, BTC
49	I.A.(Civil)/187/2021 WP(C) 7011/16(D/O) in WP(C)/7011/2016	JOYDEEP BHATTACHARJEE AND 2 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR. A BHATTACHARJEE, LEGAL AID COUNSEL (P-2 & 3) PETITIONER NO.1 APPEARING IN PERSON	GA, ASSAM MR. A BHATTACHARYA, AMICUS CURIAE ASSTT.S.G.I.
50	Cont.Cas(C)/174/2022	PUNYA PROBHA DEURI Versus DR. BIJOYA CHOUDHURY AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	

51	Cont.Cas(C)/329/2022 FIXED	KAMAL SING BRAHMA Versus ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR P NAYAK MR. R K MUSHAHARY
52	I.A.(Civil)/1987/2022 in WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	C.G.C.
	WITH WP(C)/1022/2022	M/S MAA TRANSPORT CARRIERS AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. S K SINGH MR B PUSHILAL	MR. S S ROY MR. S S ROY ASSTT.S.G.I.
53	I.A.(Civil)/2470/2022 WITH LCR in WP(C)/741/2014	HAFIZA BEGUM Versus M/S ASSAM STATE TEXTILE CORPORATION LTD.	MR. S DAS MR K DAS MR H GOGOI	MR G CHOUDHURY
	WITH WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA SC, L C MR.M BARUAH MR.S K SWARGIARY
	WITH MC/1196/2014 in WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	WITH I.A./1696/2016 in WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
54	I.A.(Civil)/2486/2022 in WP(C)/3285/2017	ON THE DEATH OF LATE KHAIRUL ISLAM HIS LEGAL HEIRS NAMELY HAFIZA KHANAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. J I BORBHUIYA MR. L MOHAN	SC, FOREST
	WITH WP(C)/3285/2017	ON THE DEATH OF LATE KHAIRUL ISLAM, HIS LEGAL HEIR NAMELY Versus THE STATE OF ASSAM and 5 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR V K BAROOAH MR S BAISHYA	GA, ASSAM C.G.C. MR.C K S BARUAH MR. S DUTTA (SC, FOREST DEPT.) ASSTT.S.G.I.
55	I.A.(Civil)/2511/2022 in WP(C)/4227/2017	ON THE DEATH OF LATE K.K. TALUKDAR Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MS M DAS	SC, NF RLY SC, FOREST
	WITH WP(C)/4227/2017	KUSHAL KUMAR TALUKDAR Versus THE UNION OF INDIA and 3 ORS.	MR.M BISWAS	GA, ASSAM MS G SARMAH SC, NF RLY
56	I.A.(Civil)/2572/2022 in WP(C)/8766/2018	SMTI. KANMAI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. S M BARUAH MR. M SAIKIA	GA, ASSAM

	WITH WP(C)/8766/2018	KANMAI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR G UZIR MR. S M BARUAH MR. M SAIKIA MR. S BORDOLOI	MRS J BEGUM GA, ASSAM MR. R A CHOUDHURY
57	WP(C)/2876/2022	BHOLA KANTA HALDAR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MS B MAJUMDER	SC, AFDC
58	WP(C)/3515/2022	MD. ALKAS ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR A KUDDUS	GA, ASSAM SC, BTC
59	WP(C)/3971/2022	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (r-2,3) SC, P AND R.D. MR P C GOSWAMI (r-2,3) MR. P P DAS (r-2,3) MR B DEORI, JR. GA, ASSAM (R-3 & 5)
60	WP(C)/3986/2022	SMTI. BASANTI BARMAN AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (r-5,6) GA, ASSAM MR P C GOSWAMI (r-5,6) MR. P P DAS (r-5,6) SC, REVENUE
61	WP(C)/4457/2022 FIXED	NOBIN HAZARIKA AND 3 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. JYOTIRMOY ROY MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	GA, ASSAM SC, NHAI ASSTT.S.G.I.

STAY MATTERS

62	WP(C)/2554/2022	NAZIMUDDIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MR. A MANNAF MD A S ALI	GA, ASSAM SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.1-42) AND (CRL.PET.
MATTERS, ITEM NOS. 1-30)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./2164/2022	MUKUT SAIKIA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. M KALITA MR. A CHAUDHURY	SC, CBI
2	Bail Appln./2170/2022	NABI HUSSAIN Versus THE STATE OF ASSAM	MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
3	Bail Appln./2175/2022	BABUL MEDOK Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA MR. D CHUTIA MR P H KONWAR	PP, ASSAM
4	Bail Appln./2177/2022	AKON CHAKRABORTY Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
5	Bail Appln./2178/2022	NURAJUL HAQUE Versus THE STATE OF ASSAM	MR R A AHMED MR M AHMED	PP, ASSAM
6	Bail Appln./2184/2022	ELIMA KHATUN Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
<u>MOTION</u>				
7	Crl.Pet./847/2022 FIXED	TAIJUDDIN AHMED Versus THANESWAR TALUKDAR AND 2 ORS. B	MS. T SOM MS. U HAZARIKA MR. P TELI	
8	Crl.Pet./865/2022 FIXED	INNOVATIVE IDEALS AND SERVICES (INDIA) LTD AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	PP, ASSAM
9	Crl.Pet./870/2022	JUGAL KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR	MR G SAIKIA MR. R BORAH MR. P TALUKDAR	PP, ASSAM
10	Crl.Pet./871/2022	JINA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR MINTU SAIKIA	PP, ASSAM

11	Crl.Pet./872/2022	MRIDUSMITA DEVI Versus THE STATE OF ASSAM AND ANR	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	PP, ASSAM
12	Crl.Pet./873/2022	CHANCHAL GHOSH @ CHAYAN GHOSH Versus THE STATE OF ASSAM AND ANR	MR M DEY	PP, ASSAM
13	Crl.Pet./874/2022	SAHJAMAL Versus SAHJAHAN ALI AND 4 ORS	MR H DAS MR. B C DEKA	PP, ASSAM
14	Crl.Pet./875/2022	PROMOD CH DAS @ PROMOD DAS Versus THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
15	Crl.Pet./880/2022 B/O	RAJESH CHANDRABHANJI KINGRANI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS MS M DAS	PP, ASSAM
16	Crl.Pet./881/2022	MAHAMMAD ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	PP, ASSAM
17	Crl.Pet./882/2022	PRASHNA BRAHMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR B PAUL	PP, ASSAM
18	AB/2510/2022	AMTULLAH ALI @ AMATULLAH ALI @ MD. AMTULLAH AND 10 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY	PP, ASSAM
19	AB/2516/2022	DR. MONGVE KRO AND ANR Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MD F FARIDI	PP, ASSAM
20	AB/2522/2022	BAPAN ROY Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
21	AB/2523/2022	RAJA TANTI @ SAYTONARAYAN TANTI Versus THE STATE OF ASSAM	MR. S C BISWAS MR D BANIA MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
22	AB/2526/2022	SHOFIQUK ISLAM MONDAL AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
23	AB/2531/2022	GOVINDA KUMAR MOHOTO @ MAHATO Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
24	AB/2533/2022	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR. K R PATGIRI MR. T K BORA	PP, ASSAM
25	AB/2534/2022	TAMSER ALI @ TANGSER ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
ADMISSION				
26	Crl.A./211/2022	AINUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
	WITH I.A.(Crl.)/489/2022 in Crl.A./211/2022	AINUL HAQUE Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	PP, ASSAM
27	Crl.Pet./284/2022 WITH LCR 2 FILES, FIXED	THE STATE OF ASSAM AND ANR Versus RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
	WITH			
28	Crl.Pet./213/2022	THE STATE OF ASSAM AND ANR Versus KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY

BAIL HEARING (BA)

29	Bail Appln./1868/2022 FIXED	HIMESH KHARIA @ RIMESH KHARIA AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
30	Bail Appln./1908/2022 FIXED.	MD. GULZAR ALI Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR. F RAHMAN	PP, ASSAM
31	Bail Appln./1967/2022 FIXED	TARA PRASAD HANDIQUE AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA	PP, ASSAM
32	Bail Appln./1983/2022 FIXED	MOJNUR ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
33	Bail Appln./1996/2022 FIXED	HABIJUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
34	Bail Appln./2011/2022 FIXED	SIMANTA DAKUWA Versus THE STATE OF ASSAM	MR P DAS MR S JAFRI A DAS MR P PRAWAR	PP, ASSAM SC, FOREST
35	Bail Appln./2052/2022 FIXED	MD. ANJAR HUSSAIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
36	Bail Appln./2053/2022 FIXED	JASMINE SULTANA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
BAIL HEARING				
37	AB/504/2022 FIXED	ABDUL REZAK BORBHUYAN Versus THE STATE OF ASSAM	MR M RAHMAN MR A SHARMA	PP, ASSAM
38	AB/1376/2022 FIXED	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
	WITH I.A.(CrI.)/366/2022 in AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
39	WITH AB/1374/2022	NARESH CHANDRA BARMAN Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
40	WITH AB/1375/2022	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
41	AB/1830/2022 FIXED	ABDUL MUTALEB @ MOTLEB ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
42	AB/1879/2022 FIXED	FAJLU MIYA AND 5 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
43	AB/1921/2022 FIXED	ABUL HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
44	AB/1955/2022 FIXED	AMBIA KHATUN AND 5 ORS. Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL S ISLAM	PP, ASSAM
45	AB/2123/2022	NAYAN JYOTI DAS Versus THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
46	AB/2255/2022 FIXED	DR. SUJOY KUMAR DEBNATH Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM

47	AB/2277/2022 FIXED	SABBIR ALI Versus THE STATE OF ASSAM	MR N J DUTTA MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
48	AB/2280/2022 FIXED	FARUK ABDULLA @ MD. FARUK ALI Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
49	AB/2295/2022 FIXED	SIRAJUL ISLAM @ SIRAJUL HOQUE Versus THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
50	AB/2299/2022 FIXED	GAUTAM ROY Versus THE STATE OF ASSAM	MR S CHAKRABORTY	PP, ASSAM
51	AB/2331/2022 FIXED	HAFIZUR RAHMAN Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM

ORDERS

52	CrI.A./68/2012 WITH OFFICE NOTE, LCR 4 FILES, FIXED	NILIMA BEGUM, Versus THE STATE OF ASSAM and ANR,	MR.B M CHOUDHURY MRS I AHMED MR.N AHMED MR.S DAS MR.M S ALI	PP, ASSAM
53	CrI.A./32/2022 WITH OFFICE NOTE, FIXED	SHABAN KARMAKAR @ TERU Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/306/2022 in CrI.A./32/2022	SHABAN KARMAKAR @ TERU Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR N ISLAM	PP, ASSAM
54	I.A.(CrI.)/94/2022 in I.A.(CrI.)/545/2021	IYAJUL ISLAM Versus SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	H R A CHOUDHURY MR. M A CHOUDHURY MR. AZAD AHMED	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
	WITH I.A.(CrI.)/545/2021	IYAJUL ISLAM Versus SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	MR. F A HASSAN	
55	CrI.A./113/2022 WITH OFFICE NOTE, LCR 6 FILES, FIXED	JAKUB BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
	WITH I.A.(CrI.)/281/2022 in CrI.A./113/2022	JAKUB BHENGRA Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI	PP, ASSAM
56	I.A.(CrI.)/365/2022 AB 1515/2022(D/O) in AB/1515/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
57	I.A.(CrI.)/420/2022 BA 908/2022(D/O) in Bail Appln./908/2022	MOUSUMI SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
58	I.A.(CrI.)/444/2022 FIXED in CrI.A./6438/2022	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
	WITH CrI.A./6438/2022 (Filing Number)	MAHENDRA CHAUHAN Versus THE STATE OF ASSAM A	MR. I H SAIKIA	

59	Crl.Pet./642/2022 FIXED	THE STATE OF ASSAM AND ANR Versus MD. SHAMSUZZAMAN SHEIKH	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	
60	Crl.Pet./689/2022 FIXED	SANDIP DAS @ SANDEEP KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MS. R R SAIKIA	PP, ASSAM
HEARING				
61	Crl.Rev.P./307/2017 WITH LCR 2 FILES, FIXED	TANKESWAR GOGOI Versus ANJAL SAIKIA	MR.R PHUKAN MR.D J DAS MR.Z HASSAN	MR.S R GOGOI MR.N K DEKA MS.P BORAH MR.H BORUAH MR. P R MAHANTA
62	Crl.Pet./177/2019 FIXED	KINGKINI PADMAPATI Versus THE STATE OF ASSAM AND ANR.	MS. S SARMA	MR. A K BHUYAN (R2) MD J ALOM (R-2) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A KHOUND (R2) MS B BORA (R2) MR. A.I. AHMED (R-2) MR J DAS (R2) PP, ASSAM
63	Crl.Pet./463/2022 FIXED	RIZWAN PASHA @ MD. RIZWAN Versus THE STATE OF ASSAM AND 2 ORS	MS G DEKA MS. K KALITA	PP, ASSAM SC, FOREST
STAY MATTERS				
64	Crl.Pet./1144/2019 WITH LCR 1 FILE, FIXED	BANAJIT BHAGAWATI Versus THE STATE OF ASSAM AND ANR.	MS. B CHOUDHURY MS S SHARMA MS. J DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./2165/2022	KABIR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
2 Bail Appln./2166/2022	AMINUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
3 Bail Appln./2168/2022	BIKASH BORGHAIN Versus THE STATE OF ASSAM	MR U S BORGHAIN MR. A BARUAH	PP, ASSAM
4 Bail Appln./2171/2022	HANIF ALI Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
5 Bail Appln./2173/2022	AKTAR HUSSAIN LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N H LASKAR	PP, ASSAM
6 Bail Appln./2174/2022	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR F K R AHMED MR. R CHOUDHURY	PP, ASSAM
7 Bail Appln./2176/2022	AMINUL ISLAM Versus THE STATE OF ASSAM	MS. S K NARGIS	PP, ASSAM
8 Bail Appln./2179/2022	PREM DARSHAN SINGH Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. M DEVI	PP, ASSAM
9 Bail Appln./2181/2022	MD. SHAH JAHAN AHMED @ APU Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
10 Bail Appln./2182/2022	AMBIKA NATH Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM

MOTION

11	Crl.Pet./790/2022 FIXED	SAMSUL HOQUE @ SAMSUL ALI AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. I CHOUDHURY MD. S U AHMED R L CHUTIA	PP, ASSAM
12	Crl.Pet./876/2022	AMITAV SENSOWA Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MR B PAUL	PP, ASSAM
13	Crl.Pet./877/2022	BISWAJIT GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. M K BORAH MS. P. KASHYAP	PP, ASSAM
14	Crl.Pet./878/2022	RAJU DOWARAH Versus THE STATE OF ASSAM AND ANR	MS D BORGHAIN MR. P GOHAIN MR. P DOWARAH	PP, ASSAM
15	Crl.Pet./879/2022	RAJU TIRKY Versus THE STATE OF ASSAM	MR S BORTHAKUR MR R SENSUA MR D BORAH	PP, ASSAM
16	AB/2103/2022	SULTAN ALI AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
17	AB/2316/2022	AYNAL HOQUE AND 3 ORS Versus THE STATE OF ASSAM	MR. R C DAS MR S C DAS MR. C. SHIL MR P BURAGHAIN	PP, ASSAM
18	AB/2503/2022 B/O	ABU SALIM Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MR. M S MONDAL	
19	AB/2513/2022	AJIT PAUL Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
20	AB/2518/2022	USMAN ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
21	AB/2521/2022	SHYAM CHETRI AND ANR Versus THE STATE OF ASSAM	MR. S SHARMA MS. P TALUKDAR	PP, ASSAM
22	AB/2525/2022	ASHIQL ISLAM Versus THE STATE OF ASSAM	MR J U AHMED MR S HUSSAIN	PP, ASSAM
23	AB/2529/2022	MD. FAZAL HAQUE AND 5 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
24	AB/2536/2022	GULSON AHMED @ GULSON AHMED BORBHUIYAN Versus THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
25	AB/2537/2022	TAPAN DAS Versus THE STATE OF ASSAM	MR. B K GOGOI	PP, ASSAM
<u>ADMISSION</u>				
26	Crl.A./210/2022	MOHIBUL HOQUE @ MAHIBUL HOQUE . Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
	WITH I.A.(Crl.)/488/2022 in Crl.A./210/2022	MOHIBUL HOQUE @ MAHIBUL HOQUE Versus THE STATE OF ASSAM AND ANR	MR T KALITA MR. I CHOUDHURY MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM

BAIL HEARING (BA)

27	Bail Appln./1711/2022 WITH CASE RECORD, FIXED	SHIV PRASAD SHAH @ TUTU SHAH Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	
28	Bail Appln./1802/2022 WITH CASE RECORD AND CASE DIARY, FIXED	ISLAM GONI @ ICHAM GONI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MS. A HUSSAIN MR R ISLAM MS M DEKA PP, ASSAM PP, ASSAM
29	Bail Appln./1808/2022 FIXED	MAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL MS. K MITRA	PP, ASSAM
30	Bail Appln./1887/2022 WITH CASE DIARY, FIXED	MD. GOLAP UDDIN @ GULAB UDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MD E AHMED MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
31	Bail Appln./2059/2022 FIXED	SMTI ANITA PAL Versus THE UNION OF INDIA	MR. J C GOGOI MR. D HANDIQUE MR B ISLAM	SC, NCB
BAIL HEARING				
32	AB/988/2022	DHANANJAY PRATAP SINGH AND ANR Versus THE STATE OF ASSAM	MS P MISHRA T RAMCHIARY	PP, ASSAM
33	AB/1652/2022	MOBINA KHATUN Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
34	AB/1771/2022 FIXED	MANORUL ISLAM BARBHUIYA Versus THE STATE OF ASSAM	MR. P P DUTTA MR T GOGOI	PP, ASSAM
35	AB/1820/2022 FIXED	INTAJUL ALI @ INTAJUL HOQUE Versus THE STATE OF ASSAM	MR G R A MOTTAQUEE	PP, ASSAM
36	AB/1823/2022	REZZAK ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR D C NATH MR M MONDAL	PP, ASSAM
37	AB/1825/2022	SMTI. PROMILA TUDU Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI J RABHA MS T WAPANGLA	PP, ASSAM
38	AB/1842/2022	UTPAL DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY	PP, ASSAM
39	AB/1847/2022 FIXED	SANKAR SAHA Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MD. I AHMED	PP, ASSAM
40	AB/1861/2022	ABDULLAH KHAN Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
41	AB/1869/2022	DEVBRAT KUMAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR	PP, ASSAM
42	AB/1901/2022	JAHIDUL ISLAM AND 8 ORS. Versus THE STATE OF ASSAM	H A AHMED MR. R ALI	PP, ASSAM
43	AB/1975/2022	JIBON ARJYA AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. R DEVI	PP, ASSAM
44	AB/2012/2022	SANJAY DAIMARI Versus THE STATE OF ASSAM	MR. T DEURI J RABHA MS T WAPANGLA MR D KALITA	PP, ASSAM
45	AB/2044/2022	AKTAR ALOM Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM

46	AB/2102/2022	PULAK SARMAH Versus THE STATE OF ASSAM	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	PP, ASSAM
47	AB/2119/2022	BIPIN GOGOI Versus THE STATE OF ASSAM	MR H BARUAH MR P BORAH MR P P PHUKAN	SC, FOREST
48	AB/2136/2022	JAMAL SK @ JAMAL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
49	AB/2138/2022	MD. JALIL Versus THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR. N BORUAH MR G RENGMA	PP, ASSAM
50	AB/2139/2022	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
51	AB/2412/2022 FIXED	BALENDRA TALUKDAR Versus THE STATE OF ASSAM	MR. P KATAKI MS. T ROY MRS R BEGUM MS. M DEVI	PP, ASSAM

ORDERS

52	I.A.(CrI.)/169/2022 FIXED in AB/773/2022 WITH AB/773/2022	MUSHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 2 ORS. ANJUMAN KUMAR SHARMA AND ANR Versus THE STATE OF ASSAM	MR. R P SARMAH MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	PP, ASSAM PP, ASSAM
	WITH I.A.(CrI.)/185/2022 in AB/773/2022	MUSHAHIDUL ISLAM, Versus THE STATE OF ASSAM AND ORS		PP, ASSAM

HEARING

53	CrI.A./328/2017 WITH LCR (FOUR FILES), B/O.	ISMAIL UDDIN Versus UNION OF INDIA and ANR	MR.B K MAHAJAN MR.P K DAS MS. S K NARGIS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI MS N DAS MS. A MESEN F RAHMAN	MR.S C KEYAL
	WITH I.A.(CrI.)/596/2017 in CrI.A./328/2017	ISMAIL UDDIN Versus UNION OF INDIA and ANR	MR.B K MAHAJAN MR.P K DAS MRN J DAS MR.A CHOUDHURY MR.N MAHAJAN MR.R ALI	MR.S C KEYAL

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/790/2022 in WP(C)/7351/2021	SMTI. RUPAMONI ROBIDAS Versus RANJIT KARMAKAR AND 5 ORS.	MR. P J SAIKIA MR. P BORDOLOI (R-6) MR K J SAIKIA (R-6)	SC, ELEM. EDU
	WITH WP(C)/7351/2021	RANJIT KARMAKAR Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR A DEY	SC, ELEM. EDU GA, ASSAM MR. P J SAIKIA (R-6) MR. P BORDOLOI (R-6) MR K J SAIKIA (R-6)
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/2385/2022 in WP(C)/4081/2022	DR BANASMITA NATH Versus THE STATE OF ASSAM AND 6 ORS	MR S MUKTAR	SC, HIGHER EDU
	WITH WP(C)/4081/2022	DR BANASMITA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR S MUKTAR MR A N IQBAL	SC, HIGHER EDU MR S BORTHAKUR (R-6) MR. P. SINGHA (R-6)
3	I.A.(Civil)/2428/2022 in Cont.Cas(C)/785/2015	DR. BIREN BHUYAN, M.SC., PH.D. Versus DHARMA KANTA MILI, ACS	MR. N BARUAH MR P BHARDWAJ	MR. K GOGOI
	WITH Cont.Cas(C)/785/2015	DR. BIREN BHUYAN, M.SC., PH.D. Versus PHANINDRA JIDUNG and ORS.	MR.M K CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.B C PATHAK(R-2) MR.M K MISRA(R-1) MR.M MAHANTA(R-1) MR.B PATHAK(R-2) MR. K GOGOI MR.M CHOUDHURY(R-1) MS.J PHUKAN(R-2) MR.R THADANI(R-2) MR.A DEKA(R-3)
4	I.A.(Civil)/2476/2022 in Cont.Cas(C)/59/2021	SMT PUSPANJALI MOZINDAR Versus SMTI. SURANJANA SENAPATI, ACS	MR. S N TAMULI	

	WITH Cont.Cas(C)/59/2021	PUSPANJALI MOZINDAR Versus BIJOYA CHOUDHURY, ACS	MR. S N TAMULI MS. A BEGUM	
5	I.A.(Civil)/2500/2022 in Cont.Cas(C)/556/2020	PUNYA RAM BAISHYA Versus PREETOM SAIKIA, IAS AND ANR.	MR. M BHAGABATI	MS. N PHUKAN
	WITH Cont.Cas(C)/556/2020	PUNYA RAM BAISHYA Versus PREETOM SAIKIA	MR. M BHAGABATI MS G BORA MS. K AKHTAR	MR. R MAZUMDAR MS. N PHUKAN
<u>ADMISSION</u>				
6	WP(C)/8471/2019	BIRALAL DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR. A R SIKDAR MD. A ALI MR. S I TALUKDAR	MR. K. GOGOI, (SC,HIGHER EDUCATION DEPARTMENT (R-1 to R-3)) SC, FINANCE (R-4)
7	WP(C)/9483/2019 B/O	SMT. USHA RANI DEKA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MR. P MAHANTA MR. I KALITA MR. K P PATHAK MR. R B GOHAIN MR A KHARSOHUM	SC, ELEM. EDU MR. S K BARKATAKI MS B SHARMA SC, BTC SC, FINANCE
	WITH I.A.(Civil)/1315/2020 in WP(C)/9483/2019	SMT. KAYKEYI DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. P N GOSWAMI SC, EDU SC, FINANCE
	WITH I.A.(Civil)/2181/2021 in WP(C)/9483/2019	USHA RANI DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE
8	WP(C)/4436/2020 B/O	PRABIN CH BARMAN AND 8 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C DAS MR P BURAGOHAIN	SC, SEC. EDU. GA, ASSAM SC, AG MR. N DEKA MR. R HAZARIKA (R7) SC, FINANCE SC, I O C
9	WP(C)/735/2021 B/O	NITIRAJ BRAHMA Versus THE STATE OF ASAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, ELEM. EDU SC, BTC
10	WP(C)/876/2021 B/O	SHEULY LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR MR D KALITA	SC, ELEM. EDU
11	WP(C)/1841/2021	PAKIZA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM
12	WP(C)/2710/2021 B/O	DR. PRANAB KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA MRS. G SARMA	SC, HIGHER EDU MR B CHANDA (r-3,4)
13	WP(C)/3597/2021	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
14	WP(C)/5894/2021 B/O	ABDUL KASHEM Versus THE STATE OF ASSAM AND 4 ORS	MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, SEC. EDU. MR. A RAHMAN
15	WP(C)/6618/2021	NIRANJAN DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P J SAIKIA B KUMAR MS D DUTTA	SC, EDU SC, BTC
16	WP(C)/6626/2021	FIRDOSHI BEGUM @ FIRDUS ARA BEGUM Versus BOARD OF SECRONDARY EDUCATION, ASSAM AND 3 ORS.	MR. B CHOWDHURY	SC, SEBA

17	WP(C)/1684/2022	DIMBESWAR GOGOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM MR. N BORAH (r-6) MR. P D NAIR(R-7) MR. A CHETRY (R-7) MR G ALAM (R-7) MR. H ROHMAN (R-7) S R A NASER (R-7) MR H MAZUMDER (r-6) MS S GOYAL (R-7)
18	WP(C)/1715/2022 B/O	MUSTAFA SHAMIM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM MR B GOGOI, SC, SSA, ASSAM
19	WP(C)/1724/2022 B/O	KANCHAYAN TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-7,8) MD A ALI MR. S I TALUKDAR (R-7,8) M M ZAMAN (R-7,8)
20	WP(C)/1792/2022	SHARIFUL ISLAM AKAND Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, SEC. EDU. GA, ASSAM
21	WP(C)/2012/2022	AJIT DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, SEC. EDU.
22	WP(C)/2989/2022	AMJAD HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU
23	WP(C)/3184/2022 B/O	MALIN CHANDRA BORO AND 87 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU MR. C K S BARUAH SC, N C T E ASSTT.S.G.I.

ORDERS

24	WP(C)/6472/2016	MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 4 ORS.	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, G U
25	WP(C)/1335/2018	DIPTIMAN BATHARI AND 4 ORS. Versus THE N.C. HILLS AUTONOMOUS COUCIL AND 7 ORS.	MR. R ALI MR. H A AHMED	MR. B. GOGOI (SC, FINANCE) SC, N C HILLS
26	WP(C)/9316/2019 WITH OFFICE NOTE	ABUL KASIM MD. SALMAN AND 40 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM ASSTT.S.G.I.
27	Cont.Cas(C)/396/2020 B/O	SHAFIQUE AHMED LASKAR Versus PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN
28	Cont.Cas(C)/551/2020 B/O	SAIDUR RAHMAN ANSARI AND 2 ORS. Versus PREETOM SAIKIA AND 2 ORS.	MR H DAS	MR. D SAIKIA MS. N PHUKAN MR B KAUSHIK MR. A PHUKAN MS K DAS
29	Cont.Cas(C)/73/2021 B/O	ANITA BORO Versus M ANGAMUTHU, IAS AND 3 ORS	MR. S SHARMA MS G M THAKUR	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
30	Cont.Cas(C)/87/2021 B/O	SUMITRA DEVI Versus MADHAV CHANDRA DEKA AND 2 ORS	MR. D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	MR B KAUSHIK (R-1)
31	WP(C)/205/2021	DR. SANGEETA RANI KALITA Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA	SC, HIGHER EDU

32	Cont.Cas(C)/237/2021	RUPAM KR. DAS Versus BIJOYA CHOUDHURY AND ANR.	MR H DAS R BORUAH	MR. D SAIKIA (r-) MR. P K BORAH (r-) MR B KAUSHIK (r-)
33	Cont.Cas(C)/293/2021	SMT. KUNJAMAI BORDOLOI Versus PREETOM SAIKIA AND 8 ORS	MR. D BORAH	MR J CHUTIYA (r-6) MR. B DEORI (R-4) MS. S KEMPRAI (r-6)
34	Cont.Cas(C)/477/2021 B/O	SMTI. TAPASI NATH Versus (2) MS. MAMATA HOJAI, AES	MR. R K TALUKDAR MR. D BORAH MS. J RAJBONGSHI	MR. D SAIKIA (R-1)
35	Cont.Cas(C)/500/2021 B/O	ABDUL ODUD BARBHUIYA AND 4 ORS Versus B KALYAN CHAKRABORTY AND ANR	MR. M KHAN MR. J RAHMAN MR R ISLAM	MR. D SAIKIA MR. R MAZUMDAR MR. U SARMA
36	WP(C)/546/2021	DAMAYANTI BALA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS. RUKMINI BARUA MS PADMINI BARUA SC, BTC	GA, ASSAM SC, FINANCE
37	WP(C)/1163/2021	NILENDU ROY Versus THE STATE OF ASSAM AND 7 ORS	MRS. S ROY MS. I DAS	SC, ELEM. EDU GA, ASSAM
38	WP(C)/1172/2021	BINOTA SINHA Versus THE STATE OF ASSAM AND 8 ORS	MR. S P CHOUDHURY MR K BISWAKARMA	SC, ELEM. EDU GA, ASSAM SC, SSA
39	I.A.(Civil)/1731/2021 in Cont.Cas(C)/144/2020	UDDIPTA BHARADWAJ Versus PREETOM SAIKIA AND 4 ORS.	MRS. K DEVI MS S A KHALIFA	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN MR. A PHUKAN MS N M SARMA
	WITH Cont.Cas(C)/144/2020	UDDIPTA BHARADWAJ Versus PREETOM SAIKIA AND 3 ORS.	MRS. K DEVI MS R P BARUAH MS S A KHALIFA	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MS. N PHUKAN MR. A PHUKAN MS N M SARMA
40	WP(C)/4621/2021	ANSARA BEGUM Versus THE STATE OF ASSAM AND 12 ORS.	MR. I C DEKA MR. K K TALUKDAR	GA, ASSAM SC, REVENUE SC, FINANCE SC, G U
41	I.A.(Civil)/805/2022 in Cont.Cas(C)/474/2021	MAHATMA GANDHI L.P. SCHOOL Versus BIKRAM KAIRI AND ANR	DR G J SHARMA	MR. M NATH
	WITH Cont.Cas(C)/474/2021	MAHATMA GANDHI L.P. SCHOOL Versus BIKRAM KAIRI	DR G J SHARMA	MR. M NATH MR. A BHATTACHARJEE
42	I.A.(Civil)/1294/2022 in WP(C)/2282/2021	GUNAIPANI M E MADRASSA AND ANR. Versus CHAND MIYA AND 2 ORS.	MR. M U MAHMUD	
	WITH WP(C)/2282/2021	GUNAIPANI M E MADRASSA AND 3 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI Q A AKHTAR	SC, ELEM. EDU
43	I.A.(Civil)/1315/2022 in WP(C)/3822/2020	MAHAMMAD ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. S NATH	SC, SEC. EDU.
	WITH WP(C)/3822/2020	MAHAMMAD ALI Versus THE STATE OF ASSAM AND 7 ORS.	MS C MEDHI MR. S NATH	SC, SEC. EDU. MD. R ALI (R-7) MR. A M KHAN (R-8)
44	I.A.(Civil)/1657/2022 WITH CONT.CAS(C)/432/2020 (D/O) in Cont.Cas(C)/432/2020	SRI PRADIP KALITA AND 6 ORS. Versus DR. BIJOYA CHOUDHURY, ACS AND ANR	MRS A BUJARBARUAH MS. N DAS	MR S M T CHISTIE SC, BTC

45	I.A.(Civil)/2404/2022 WITH WP(C)/3174/2021 (D/O) in WP(C)/3174/2021	SOMPRASAD UPADHAYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	SC, ELEM. EDU SC, ELEM. EDU
<u>STAY MATTERS</u>				
46	WP(C)/4086/2021	SHIVA SANKAR DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P MAHANTA MS. P SAHARIA	SC, SEC. EDU. SC, BTC
47	WP(C)/7024/2021	DR. DIPIKA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOWDHURY SR ADV MR. R M DEKA MR. S BISWAKARMA MS G DAS MR T DAS	SC, HIGHER EDU
48	WP(C)/7169/2021	HASNUR ALI CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. B PRASAD MR P J BORAH MS. T M LAHKAR	SC, HIGHER EDU MR Z HUSSAIN (R-5,4) MS B B AHMED (R-5,4) MR. P D NAIR (r-6) MR G ALAM (r-6) MS J KHANOM (r-6) MR. H ROHMAN (r-6) S R A NASER (r-6) MR S A BARBHUYAN (R-5,4)
49	WP(C)/7355/2021	PRESIDENT, GOVERNING BODY, CHANDRA KAMAL BEZBARUAH COLLEGE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MR. N B GOHAIN	SC, HIGHER EDU GA, ASSAM MS M BORAH (R-5) MS. S BURAGOHAIN (R-5) MR. B B BORAH (R-5)
50	WP(C)/3469/2022	DIBYA LATA HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. S K MEDHI (R-3) SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	I.A.(Civil)/2592/2022 in WP(C)/3819/2021	MRS. KUNTI BHAGAT Versus THE STATE OF ASSAM AND 4 ORS.	GA, ASSAM MR. S DIHINGIA	SC, P AND R.D.
	WITH WP(C)/3819/2021	KUNTI BHAGAT Versus THE STATE OF ASSAM AND 3 ORS.	MR. S DIHINGIA MR I HASSAN	SC, PNRD GA, ASSAM MR. M NATH
ORDER (STAY VACATING)				
2	I.A.(Civil)/1323/2021 FIXED in WP(C)/4239/2018	THE STATE OF ASSAM AND 5 ORS. Versus THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS.		MR. R MAZUMDAR
	WITH WP(C)/4239/2018	THE ASSAM FOREST RANGERS ASSOCIATION AND 14 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	GA, ASSAM SC, APSC SC, FOREST
ORDER (IMPLEADMENT OF PARTY)				
3	I.A.(Civil)/2480/2022 FIXED in WP(C)/1746/2021	KALIRAM BORO Versus ASSAM GRAMIN VIKASH BANK	MR. K BORUAH MR. M ALOM	SC, A G V B
	WITH WP(C)/1746/2021	KALIRAM BORO Versus LANGPI DEHANGI RURAL BANK AND 3 ORS	MR. K BORUAH MR. M ALOM	MR S DUTTA MR. S DUTTA
ADMISSION				
4	WP(C)/6609/2014	UNION OF INDIA Versus BAKIJAI AND CERTIFICATE OFFICER and 9 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.K L R YANTHAN MS.L HAZARIKA MS.A DEY MR. S BISWAS	MR.M TALUKDAR(R-2,3&4) MS.S ROY(R-6) MR.P J BARMAN(R-2,3&4) MR. D NATH(R-1)

5	WP(C)/1417/2016	PRANAB JYOTI BHATTACHARYYA Versus THE STATE OF ASSAM AND 5 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA	SC, HEALTH & F W(R1-6)
6	WP(C)/1660/2016	RAJIBUL HOQUE Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MD.A HUSSAIN MR.M AHMED	GA, ASSAM SC, FOREST SC, BTC
7	WP(C)/2037/2016	DIGAMBAR BARMAN and 55 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	MR.A B CHOUDHURY(R - 5) GA, ASSAM MR.B J TALUKDAR((R- 1 to 4)) MR.J I BORBHUIYA(R - 7) MR.M K SARMA(R - 5) MR P NAYAK, SC, SAD SC, GMC SC, P H E SC, HEALTH
8	WP(C)/4245/2016 FIXED	RUPJYOTI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.T J MAHANTA MS.A BHATTACHARJEE MR.U DAS MR.A BARUAH MR.P BHATTACHARJEE	GA, ASSAM MR. B GOSWAMI (ADDL. ADVOCATE GEN.) MS.M BORDOLOI(SC, ASSAM URBAN WATER & SUPPLY & SEWERAGE BOARD) MR R DHAR, STATE COUNSEL, ASSAM MR.G PEGU MR P NAYAK, SC, GDD MR.B J TALUKDAR(R - 1 to 5)
9	WP(C)/1995/2017	HYDAR ALI RYMBAI Versus THE STATE OF ASSAM and 4 ORS.	MR.R ALI MS.P GOHAIN MS.F Y HUSSAIN MS.R PEGU	GA, ASSAM SC, DIMA HASAO
10	WP(C)/2109/2019 B/O	BHARATI DASTIDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	MR H RAHMAN GA, ASSAM MR S HOQUE S I AKAND
	WITH I.A.(Civil)/1855/2020 in WP(C)/2109/2019	RUMI TALUKDAR Versus BHARATI DASTIDAR AND 3 ORS.	MR H RAHMAN MR S HOQUE S I AKAND	GA, ASSAM MR. U K NAIR
11	WP(C)/6642/2019 FIXED	JC-410680M NB/SUB UDAYAPPAN N Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI MR. V KUMAR	ASSTT.S.G.I.
12	WP(C)/9381/2019	SI(RT) 19924091 BHARAT CH. DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA	GA, ASSAM
13	WP(C)/1914/2020 B/O	KAMAL KRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR P KOULI MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. R D PHUKAN, SC ,INDUSTRIES AND COMMERCE DEPTT. SC, AIC
14	WP(C)/1967/2020	JAGODA RANJAN DEB AND 7 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MS. D S NEOG MR. J LASKAR (R-5) MR R DAS (R-5)
15	WP(C)/2753/2020 B/O	BASAB RANJAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM MR. S S ROY, GA, ASSAM (R-2,4) MR B GOGOI, SC, PWD (R-1,3,5)
16	WP(C)/3004/2020	RANENDRA KUMAR DUTTA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. A K DUTTA ASSTT.S.G.I.

17	WP(C)/3104/2020	PUSHKAR SINGH Versus THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MRS. R DEVI ASSTT.S.G.I.
18	WP(C)/3501/2020	JURI DEVI SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA	GA, ASSAM SC, REVENUE
19	WP(C)/4193/2020	BULU DAS KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	GA, ASSAM
20	WP(C)/4348/2020	DURGESH KUMAR MEEENA Versus UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. G PEGU ASSTT.S.G.I.
21	WP(C)/4393/2020	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 4 ORS	MR. D K SARMAH MS. A TALUKDAR	MR. B DEKA (C.G.C., R1) ASSTT.S.G.I. SC, FINANCE
22	WP(C)/4707/2020 B/O	NABA KUMAR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR	GA, ASSAM SC, IRRIGATION
23	WP(C)/5460/2020	UPENDRA NATH SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
24	WP(C)/414/2021 FIXED	RAJIV CHANGMAI AND 7 ORS. Versus THE UNION OF INDIA AND 8 ORS.	SC, APSC MR. M K DAS MS Z ANJUM MR. U S BORA	SC, PWD ROAD MR. S C KEYAL (SC, AICTE) SC, APSC MR. P P DUTTA MR H GUPTA ASSTT.S.G.I. SC, PWD
25	WP(C)/1819/2021	JOYDEEP NATH MAZARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, PNRD GA, ASSAM
26	WP(C)/2192/2021	CHANDRAMA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS R BORUAH	GA, ASSAM MS. N SULTANA (R NO.6)
27	WP(C)/3064/2021	BIPLAB DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, PNRD GA, ASSAM
28	WP(C)/344/2022	SAHIDA AKTAR BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	GA, ASSAM MR M J QUADIR (r-4) MR. K MIRA (r-4) MR S S ISLAM (r-4)
29	WP(C)/376/2022	BHARATI CHUTIA Versus OIL INDIA LIMITED AND 2 ORS	MR R CHAKRAVORTY MR. S RABHA	SC, OIL
30	WP(C)/2357/2022	DIPESH SHARMA AND ANR Versus THE COMMISSIONER OF INDUSTRIES AND COMMERCE AND 3 ORS	MR. J LASKAR MR R DAS	DR. B AHMED (R-3,4) MD. G UDDIN (R-3,4) MR H I CHOUDHURY (R- 3,4) MR. A K AZAD (R-3,4) SC, INDUSTRIES AND COMMERCE
31	WP(C)/4414/2022	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM H M ALI	SC, P AND R.D. GA, ASSAM SC, FINANCE
32	WP(C)/4486/2022	RINTU KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. M ISLAM	GA, ASSAM
ORDERS				
33	Cont.Cas(C)/90/2017	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA Versus SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH

34	Cont.Cas(C)/283/2017	GS NO. 170944N DEVI CHARAN SHARMA and 62 ORS. Versus SANJAY MITRA and 2 ORS.	MR I H SAIKIA MS. S KANUNGOE MR. K KALITA MS.R BORAH MR. M R CHOUDHURY MS.D BORAH	MR. S C KEYAL
35	Cont.Cas(C)/408/2019	KIRTI MOHAN NATH Versus JURI PHUKAN and ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D KALITA (r-3) MR. C S HAZARIKA MR. D NATH (r-3) MS. N BARMAN (r-3)
36	Cont.Cas(C)/81/2020	MAHINDRY DAS Versus SANJAY KISHOR AND ANR.	MR H DAS MR. B C DEKA	
37	Cont.Cas(C)/215/2020	ARIJIT SONAR Versus RAJ CHAKRABORTY AND 3 ORS.	MR. K PAUL MR. A SARMA MR J P CHAUHAN MS. R VERMA	MR. D SAIKIA MS. K PHUKAN MR. B GOGOI MR. D NATH MR P NAYAK MR. A PHUKAN MR D KALITA
38	Cont.Cas(C)/268/2020	DAYA NANDA DUTTA Versus ANURAG GOEL AND 2 ORS.	MR P NAYAK MR. A PHUKAN	MR. D SAIKIA MR A CHALIHA
39	Cont.Cas(C)/395/2020	HASNIN SHAMINA SAYYID Versus SAMIR KUMAR SINHA	NISHAT SAYYID MS P AGARWAL MR I HASIEB	MR. D SAIKIA MR A CHALIHA MR B GOGOI
	WITH I.A.(Civil)/1732/2021 in Cont.Cas(C)/395/2020	SMTI. HASNIN SHAMINA SAYYID Versus ANURAG GOEL	MS P AGARWAL	MR. B GOGOI
40	I.A.(Civil)/2070/2020 MACApp. 195/2015 (Disposed) in Review.Pet./7617/2020	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR.	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
	WITH Review.Pet./7617/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus TILEIMAI DAS AND ANR. (E)		
41	WP(C)/1023/2021 B/O	DR BIMAL KUMAR DUTTA Versus THE UNION OF INDIA AND 4 ORS	MR M Z AHMED MR. S K SHARMA	MR G N SAHEWALLA (R-4) MR. S BORTHAKUR (R2) MR D SENAPATI (R-4) MR. S S ROY (R2) MR. S S ROY (R2) MR. A CHETIA (R-4) MS. S. TODI (R-4) MR H K SARMA (R-4) ASSTT.S.G.I.
42	Cont.Cas(C)/326/2022	HEMANTA KALITA AND 56 ORS. Versus NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	
43	Cont.Cas(C)/327/2022	MAJMIL HAQUE AND 82 ORS. Versus NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	
44	Cont.Cas(C)/357/2022	GANESH HALAY AND 4 ORS. Versus NIRAJ VERMA, IAS AND ANR.	MR. D DAS SR. ADV R SARMAH MR H K NATH	
45	Cont.Cas(C)/358/2022	JITU SONOWAL AND ANR. Versus NIRAJ VERMA, IAS AND ANR. E	MR. D DAS SR. ADV R SARMAH MR H K NATH	
46	I.A.(Civil)/1996/2022 WP(C) 7723/2017 (Disposed), FIXED in WP(C)/7723/2017	THE STATE BANK OF INDIA and 5 ORS Versus SATYA NATH DAS.	MR U SARMA MR N BARUAH	
47	I.A.(Civil)/2424/2022 WP(C) 5036/2015(D/O), FIXED in WP(C)/5036/2015	MAHENDRA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S ALIM MR. A T SIKDER MR. B HUSSAIN	GA, ASSAM

	WITH I.A.(Civil)/2425/2022	MAHENDRA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S ALIM MR. A T SIKDER MR. B HUSSAIN	GA, ASSAM
48	I.A.(Civil)/2478/2022 WP(C) 4489/22(D/O), FIXED in WP(C)/4489/2022	TRILOSON BORO Versus THE STATE OF ASSAM AND 8 ORS.	MR I RAFIQUE MS A AFREEN	GA, ASSAM
HEARING				
49	WP(C)/1340/2013 B/O	ANKIT JOHRI Versus OIL INDIA LTD. and 6 ORS	MR.A SARMA MR.S DAS MR.R DUBEY MR.M GOSWAMI MR.T BARUAH MR. M DASGUPTA MD S ALI MR.S DEY	MR.S N SARMA MR.A SARMAH MR.K KALITA SC, OIL MR.A JAHID

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
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8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
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12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
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18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A./1312/2015 in MACApp./257588/2015	SMT. DIPALI DAS Versus MD. SAHID ALI and 2 ORS,	MR.S K SINGHA MR.D GOSWAMI MR.S M BARUAH	MR.R ISLAM(R-1) MS.M CHOUDHURYR-3 MRA K AHMED(R-1) MR.S DUTTA(Sr.Adv.)(R-3) MR.S DUTTA(R-3) MR.C SHARMA(R-3)
	WITH MACApp./257588/2015 (Filing Number)	SMTI DIPALI DAS Versus UNITED INDIA INSURANCE CO and 2 ORS		
2	I.A./702/2016 in MACApp./265698/2015	NANDA RAM DEKA Versus SAMSUDDIN AHMED and 2 ORS	MR. N BHATRA MR G JALAN	MS. R D MOZUMDAR (R-3) MS. C MOZUMDAR (R-3)
	WITH MACApp./265698/2015 (Filing Number)	SRI NANDA RAM DEKA Versus SAMSUDDIN AHMED and 2 ORS	MR.T AO MR.T KHRO MS.A AIER	
3	I.A.(Civil)/1670/2016 in MACApp./280391/2016	UNITED INDIA INSURANCE CO. LTD. Versus TRILOKYA BURAGOHAIN and 4 ORS,	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MS.N MODIR-6 MR.N KALITA(R-6) MR.S DUTTA(R-6) MR.S DUTTA(R-6) MR.C SHARMA(R-6)
	WITH MACApp./280391/2016 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus TRAILOKYA BURAGOHAIN and 5 ORS	MR.S S SHARMA MR.M NATH MS.L SHARMA SMTIR R DEY	
4	I.A.(Civil)/4357/2018 in MACApp./15175/2018	THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR G BOKALIAL (R1-R5) MR. A A HUSSAIN (R1-R5)
	WITH MACApp./15175/2018 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS		
5	I.A.(Civil)/4368/2018 in MACApp./9007/2018	SMT SUMA CHAKRABORTY Versus BISWAJIT CHAKRABORTY AND ANR	MR. A R AGARWALA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MS M BORCHETIYA MR. S DUTTA
	WITH MACApp./9007/2018 (Filing Number)	SMT SUMA CHAKRABORTY Versus BISWAJIT CHAKRABORTY AND ANR		

- 6 I.A.(Civil)/2458/2019
in MACApp./6926/2019
- DR. GAUTAM KR. DEKA @ GAUTAM DEKA MR. J KALITA
Versus MR. D PEGU
THE LEGAL MANAGER, FUTURE GENERAL
INDIA INSURANCE COMPANY LIMITED
AND 2 ORS
- WITH**
MACApp./6926/2019
(Filing Number)
- DR. GAUTAM KR. DEKA @ GAUTAM DEKA
Versus
THE LEGAL MANAGER, FUTURE GENERAL
INDIA INSURANCE COMPANY LIMITED
AND 2 ORS
- 7 I.A.(Civil)/539/2020
in MACApp./2208/2020
- CHOLAMANDALAM MS GENERAL MR. R GOSWAMI MR. B CHETRI
INSURANCE COMPANY LIMITED MS. P BORTHAKUR MR K KASHYAB
Versus MR D DEKA
SRI CHAKRA BAHADUR DORJEE @ MANUJ
AND 2 ORS
- WITH**
MACApp./2208/2020
(Filing Number)
- CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LIMITED
Versus
SRI CHAKRA BAHADUR DORJEE @ MANUJ
AND 2 ORS
- WITH**
I.A.(Civil)/2210/2020
(Filing Number)
- CHOLAMANDALAM MS GENERAL
INSURANCE COMPANY LIMITED
Versus
SRI CHAKRA BAHADUR DORJEE @ MANUJ
AND 2 ORS
- 8 I.A.(Civil)/770/2020
in MACApp./2858/2020
- AANACHAR ALI @ ANSAR ALI @ ANCHAR MR. S ROY MS. R D MOZUMDAR
ALI AND 4 ORS MR. M H LASKAR MS. C MOZUMDAR
Versus MR M HOSSAIN MR. S P SHARMA
ATIKUR RAHMAN AND ANR
- WITH**
MACApp./2858/2020
(Filing Number)
- AANACHAR ALI @ ANSAR ALI @ ANCHAR
ALI AND 4 ORS
Versus
ATIKUR RAHMAN AND ANR
- 9 I.A.(Civil)/911/2020
in MACApp./1162/2020
- ARJUN GIRI AND ANR MR. B K DAS
Versus
SRI VINOY PATHAK AND 2 ORS
- WITH**
MACApp./1162/2020
(Filing Number)
- ARJUN GIRI AND ANR
Versus
SRI VINOY PATHAK AND 2 ORS
- 10 I.A.(Civil)/2425/2021
in MACApp./9131/2021
- SUNESWAR DAS AND ANR. B R DAS MR. S A HUSSAIN
Versus
ORIENTAL INSURANCE CO. LTD.
- WITH**
MACApp./9131/2021
(Filing Number)
- SUNESWAR DAS AND ANR. B R DAS
Versus
ORIENTAL INSURANCE COM. LTD. E

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022

10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 22-08-2022 TO 30-09-2022
(RELATING TO CRIMINAL BENCH (CRL.A.
MATTERS, ITEM NOS.43-70) AND (CRL.PET.
MATTERS, ITEM NOS. 31-60)),ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./2046/2022	HABIJUL HAQUE Versus THE STATE OF ASSAM	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	PP, ASSAM
MOTION (BA)				
2	Bail Appln./2167/2022	RAJIB DAS Versus THE STATE OF ASSAM	MR. B HALDAR R L CHUTIA	PP, ASSAM
3	Bail Appln./2169/2022	HAFIJUR RAHMAN @ HAFIZUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
4	Bail Appln./2172/2022	SHAHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. A M BORA MS. A HUSSAIN MR R ISLAM	PP, ASSAM
5	Bail Appln./2180/2022	NANDALAL JAISWAL Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
6	Bail Appln./2185/2022	MADHUMITA DAS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
MOTION				
7	Crl.Rev.P./414/2022	MD. ALALLUDDIN AND 11 ORS. Versus THE STATE OF ASSAM	MR. P K MAZUMDAR	PP, ASSAM
8	Crl.Rev.P./436/2022	BABURAM TERON Versus RAMSON TIMUNG	MR. R BORA	

9	Crl.Rev.P./437/2022	PINKU BORAH Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
10	AB/2511/2022	ABU BOKKAR SIDDIK AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
11	AB/2512/2022	JAHIDUL SEIKH Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
12	AB/2517/2022	DEBAJIT HAZARIKA AND ANR. Versus THE STATE OF ASSAM	MR. M K SARMA MS. S S SAIKIA MR G DAS B KRISHNA	PP, ASSAM
13	AB/2524/2022	RAJIB ALI Versus THE STATE OF ASSAM	MR. A K AHMED MR. S A MONDAL	PP, ASSAM
14	AB/2527/2022	SAHIDUL ISLAM @ SAHIL AHMED Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
15	AB/2528/2022	BHAIRAB BHUYAN Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
16	AB/2530/2022	ASHIQUK ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
17	AB/2532/2022	MAHIBUL HAQUE Versus THE STATE OF ASSAM	MR. K K DEY MR V K BAROOAH	PP, ASSAM
18	AB/2535/2022	DIPANKAR PAUL AND 2 ORS Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
ADMISSION				
19	Crl.Pet./918/2017 FIXED	BARNABAS MILTON QUEAH Versus THE STATE OF ASSAM	MR. R P SARMAH MR.Z KAMAR MR.S BORA MR. D DOLEY MR.R SARMA MR.S M T CHISTIE	PP, ASSAM
20	Crl.Rev.P./439/2019 WITH LCR 2 FILES, FIXED	GANESH MAJUMDAR Versus SREEKANTA PATHAK	DR. N DEKA MR N AHMED	MR. R SARMA MS. S D SAIKIA MR. P M KALITA
21	Crl.Pet./19/2021 B/O	RAJESH CHANDRABHANJI KINGRANI AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. S SHARMA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM
22	Crl.Rev.P./40/2021 WITH LCR 1 FILE, B/O	SMTI. SAGUFA AHMED Versus THE ADDL. DISTRICT MAGISTRATE (SRI BIPUL KUMAR DAS), KAMRUP (M) AND ANR.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	MR. A SARMA (R-2) MS D DAS (R-2) MR H KALITA (R-2)
23	Crl.Pet./88/2021 WITH LCR 1 FILE, FIXED	SIDDEQUE AHMED Versus THE STATE OF ASSAM AND ANR	MR. D GOGOI MR. D K BAIDYA MR. V A CHOWDHURY MR. R BARTHAKUR	MR. M PHUKAN(Spl. P.P., CM Vigilance) MR. P P DUTTA MR. M HUSSAIN (R-2) MRS N. SINGHA (R-2) PP, ASSAM
24	Crl.Pet./702/2021 FIXED	SANJEEV DEY AND ANR. Versus DEBOSREE DUTTA	MR. S KALITA MR. S KAKATI MR P DAS	MR. A AHMED MR. M A CHOUDHURY

25	Crl.Pet./676/2022 FIXED	DIPAK KUMAR DEKA Versus SMT. MANJU DEKA AND ANR	MD. M U AHMED MR. M S SHARMA	MR. N N JHA MR. M UDDIN MS M SAHOO PP, ASSAM
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BAIL HEARING (BA)

26	Bail Appln./1893/2022 FIXED	BAHIRAM KUMAR Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
27	Bail Appln./1940/2022 FIXED.	ALOK KUMAR Versus C B I	MR R K MOUR MS. J BHATTACHARJEE	MR. S C KEYAL SC, CBI
28	Bail Appln./1975/2022 FIXED	SABIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
29	Bail Appln./2003/2022 FIXED	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
30	Bail Appln./2070/2022 FIXED	MAMON BARUAH Versus THE STATE OF ASSAM	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	PP, ASSAM

BAIL HEARING

31	AB/3084/2021 FIXED	NIMISHA KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS. S DEV	PP, ASSAM
32	AB/839/2022 FIXED	ABDUL AZIZ TAPADAR Versus THE STATE OF ASSAM	DR. B AHMED MR. A K AZAD MR. A B T HAQUE	MR. A K TALUKDAR MR S DAS MR K DEKA PP, ASSAM
33	AB/1161/2022 FIXED	RAJIB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
34	AB/1585/2022 FIXED	MD. SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA R ALI	PP, ASSAM
35	AB/1878/2022	MD. MOIDUL ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
36	AB/1915/2022 FIXED	MD. ROFIQUE UDDIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
37	AB/1991/2022 FIXED	MD. SIFATULLA RAHMAN (RAJ) Versus THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
38	AB/2040/2022 FIXED	SAIFATDDIN AHMED @ DIPU AHMED Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
39	AB/2221/2022 FIXED	SEIKH SAKIB AND 3 ORS. Versus THE STATE OF ASSAM	MR T KALITA S YESMIN	PP, ASSAM
40	AB/2271/2022 FIXED	RUPAM MAZUMDER Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
41	AB/2308/2022 FIXED	UTTOM KUMAR BARMAN Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
42	AB/2313/2022 FIXED	SAURAV DAS Versus THE STATE OF ASSAM	MRS. B GOGOI MS. D DEKA	PP, ASSAM
43	AB/2339/2022 FIXED	SADDAM HOQUE Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	

44	AB/2395/2022 FIXED	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	
45	AB/2417/2022 FIXED.	SK. MUKTARUL ISLAM AHMED @ MUKTARUL ISLAM AHMED Versus THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
46	AB/2419/2022 FIXED	PARASH BORA Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
47	AB/2421/2022 FIXED	MUKESH KURMI @ MUKESH TANTI Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM MR. S SHAH	PP, ASSAM
48	AB/2427/2022 FIXED	ANIL KUMAR JAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
<u>ORDERS</u>				
49	CrI.Rev.P./450/2019 WITH LCR 1 FILE, FIXED	AGRI DEVELOPMENT CENTRE Versus THE STATE OF ASSAM	MR G Z AHMED MD A A HUSSAIN MR. A CHETIA MS. S. TODI MR H K SARMA	PP, ASSAM
50	I.A.(CrI.)/503/2019 FIXED in CrI.A./248/2019 WITH CrI.A./248/2019	SRI HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM MR. B. DUTTA MR. S BANIK A N HUSSAIN PP, ASSAM
51	CrI.Pet./521/2021 FIXED	AMALENDU LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
52	I.A.(CrI.)/386/2022 in CrI.Pet./69/2021 WITH CrI.Pet./69/2021	REJABUDDIN AHMED Versus ROJIBON NESSA AND 2 ORS. ROJIBON NESSA AND 2 ORS. Versus REJABUDDIN AHMED	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR. K ISLAM MR. B D DEKA MR. M DAS N CHAUDHURY	MR. M DAS MR. N CHOUDHURY MR. B D DEKA MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR A ALIM SK
<u>HEARING</u>				
53	CrI.Pet./684/2017 WITH LCR 1 FILE, B/O	MAN MOHAN SINGH SAHNI Versus THE STATE OF ASSAM AND ANR	MS.B CHOUDHURY	MR.D K DASR-2 MR.Z ALAM(R-2) MR. E AHMED(R-2) MR.N D SARMA(R-2) PP, ASSAM
54	CrI.Rev.P./452/2019 WITH LCR 4 FILES, B/O	UJJAL BARUAH @ MON Versus SMTI SUREKHA MAZID	MS M HAZARIKA MR. G BORDOLOI	MR Z ALAM MS. S NAZNEEN
<u>STAY MATTERS</u>				
55	CrI.Rev.P./128/2021 WITH LCR (FOUR FILES), FIXED. WITH I.A.(CrI.)/234/2021 in CrI.Rev.P./128/2021	MD. ALI NEWAZ Versus THE STATE OF ASSAM AND ANR MD. ALI NEWAZ Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(SAO AND FAO MATTERS),ALONG WITH THE FOLLOWING MATTERS ON THURSDAY AND FRIDAY]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	Tr.P.(C)/83/2022	SMT. JAYLAXMI PAUL @ DIYA PAUL Versus JIBAN PAUL	MR. B DEKA MR. D DEKA
2	CRP/97/2022	AZIZUL HAQUE Versus SHAJABEEN AHMED AND ANR.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA
3	CRP(IO)/204/2022	KH. NUNGSHITOMBI SINGHA AND 2 ORS Versus ARCHANA DEVI AND ANR	MR. B PATHAK MR B HAZARIKA MR V KUMAR
4	CRP(IO)/205/2022	MAHAMMAD ALI AND ANR Versus MD. SALIM UDDIN AND 2 ORS	MR. S Ali MR. D MAZUMDAR MR. S BISWAS
5	CRP(IO)/206/2022	NIKHIL MAZUMDAR AND ANR Versus NIRANJAN NATH	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
6	CRP(IO)/207/2022	BANDANA KALITA Versus RADHA BORA AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG

ADMISSION

7	MFA/90/2022	UDHAB NEWAR AND ANR. Versus THE UNION OF INDIA	MR. N AHMED MS. S P DAS	ASSTT.S.G.I.
8	WP(C)/3037/2022 FIXED	DHIREN DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	GA, ASSAM MR. U K NAIR (R-2 & 3) MR. P D NAIR (r-4) MR. A CHETRY (r-4) MR G BOKALIAL (R-1) MR G ALAM (r-4) MRS. P GOSWAMI S R A NASER (r-4)

FOR HEARING U/O XLI RULE II C.P.C.

9	RSA/9/2022	JOHIRUL ISLAM Versus THE CHIEF BRANCH MANAGER AND 2 ORS.	MR. A RAHMAN MR E HUSSAIN	MR. A PARVEZ (RES. 1,2,3) MR D GOGOI (RES. 1,2,3)
	WITH I.A.(Civil)/1286/2022 in RSA/9/2022	JOHIRUL ISLAM , Versus THE CHIEF BRANCH MANAGER AND 2 ORS.	MR. A RAHMAN MR E HUSSAIN	
10	RSA/74/2022	JINI RAJKUMARI Versus DIPAK SINGHA AND 3 ORS.	MR. S K GHOSH MS F AHMED	
11	RSA/138/2022	REKHAMONI DEVI AND 6 ORS. Versus JUGAL CHANDRA SAIKIA AND ORS.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	
	WITH I.A.(Civil)/2455/2022 in RSA/138/2022	REKHAMONI DEVI AND ORS. Versus JUGAL CHANDRA SAIKIA	MR A IKBAL	MR. M DAS
	WITH			
12	RSA/156/2019 CAVT. NO. 0426/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. R BARUAH MR. A K PURKAYASTHA MR. R C PAUL MR. A IKBAL MRS. M NATH MR. S SHARMA MD. K ALI	MR B KAUSHIK FOR CAVEATOR
	WITH I.A.(Civil)/2494/2019 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR
	WITH			
	I.A.(Civil)/1332/2022 in RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. Versus SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	FOR CAVEATOR
ORDERS				
13	Intest.Cas./1/2011 WITH LCR	LAXMI NARAYAN AGARWALA and ANR, Versus BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	MR.S S SHARMA MR. D MOZUMDER MRG JALAN MS.F KHAN MR. S BISWAS MR. H BURAGOHAIN MS D DEVI
	WITH MC/217/2011 in Intest.Cas./1/2011	LAXMI NARAYAN AGARWALA and ANR, Versus BRIJ KISHORE GUPTA,	MR.P K KALITA MR.G J SAIKIA MR.N DAS	
	WITH MC/480/2011 in Intest.Cas./1/2011	BRIJ KISHORE GUPTA, Versus LAXMI NARAYAN AGARWALA and ANR,	MR.S S SHARMA MRG JALAN MS.F KHAN	MR.P K KALITA MR.G J SAIKIA MR.N DAS
	WITH MC/800/2011 in Intest.Cas./1/2011	SAVITRI DEVIAGARWALA and 7 ORS Versus BRIJ KISHORE GUPTA and ORS,	MR.P K KALITA MR.G J SAIKIA MR.N DAS MR A K RAI MS. N RAI MR. S ALAM	MR.S S SHARMA MRG JALAN MS.F KHAN
14	FAO/16/2015 WITH LCR	INTAJ ALI AHMED Versus MRS JARJISH ARA AHMED and 3 ORS	MR.A ROSHID MR.A MOBARAQUE	MR.G KHANDELIA(R-1)

15	Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR.S KUMAR PETITIONER IN PERSON	MR. S CHAMARIA MR. M PHUKAN MR M ALI MR. S CHANDA
	WITH I.A.(Civil)/3650/2017 in Arb.A./16/2017	SMC GLOBAL SECURITIES LTD. Versus MR PIYUSH KHEMANI and ANR	MR. D SENAPATI PETITIONER IN PERSON MR. S KUMAR	
16	I.A.(Civil)/3554/2018 in FAO/55/2018	SRI KESAB MURARI Versus BAHURAM JODHRAJ AND 5 ORS		MR. B K SARMA (R3) MR P C GOSWAMI (R1, R4) MR. SHEELADITYA (R1, R4) MR. P K SARMA (R3) MR. B BHUYAN (R3)
	WITH FAO/55/2018	SRI KESAB MURARI Versus BAHURAM JODHRAJ AND 5 ORS	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR. S CHANDA MRS N A CHANDAK	MR. B K SARMA (R3) MR P C GOSWAMI (R1, R4) MR. SHEELADITYA (R1, R4) MR. P K SARMA (R3) MR. B BHUYAN (R3)
17	Test.App./8/2019	SMTI. BINITA DEORI BORDOLOI Versus THE DIRECTOR OFFICE OF THE WELFARE OF PLAINS AND BACKWARD CLASSES AND 4 ORS	MR U BHATTACHARJEE MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. T P DAS	GA, ASSAM MR. N J KHATANIAR (R3- R5) MR. D GOGOI (R3-R5)
	WITH I.A.(Civil)/3192/2018 in Test.App./8/2019	SMT BINITA DEORI BORDOLOI Versus THE DIRECTOR OFFICE OF THE WELFARE OF PLAINS AND BACKWARD CLASSES AND 4 ORS	MR U BHATTACHARJEE MR. D C C PHUKAN MS. J GOGOI MS. S ROY MR. T P DAS	GA, ASSAM
18	RFA/87/2019	MD. SALEMAN SHEIKH AND 15 ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR. R SARMA MR H DEKA MR D HAZARIKA MR. M KASHYAP MR A HUSSAIN	GA, ASSAM MRS. R BORAH SC, RAILWAY
	WITH I.A.(Civil)/3177/2019 in RFA/87/2019	MD. SALEMAN SHEIKH AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MR H DEKA MR D HAZARIKA MR. M KASHYAP MR A HUSSAIN	GA, ASSAM SC, RAILWAY
	WITH I.A.(Civil)/2589/2022 in RFA/87/2019	ON THE DEATH OF LATE SALEMAN SHEIKH, HIS LEGAL HEIRS AND ORS. Versus THE STATE OF ASSAM AND 10 ORS	MR. R SARMA MR D HAZARIKA MR. M KASHYAP MR A HUSSAIN	
19	I.A.(Civil)/626/2019 FIXED in MACApp./1481/2019	UNITED INDIA INSURANCE CO. LTD Versus SRI SAMADEET BARUAH AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS. M DEVI
	WITH MACApp./1481/2019 (Filing Number)	UNITED INDIA INSURANCE CO. LTD Versus SRI SAMADEET BARUAH AND 5 ORS		
20	I.A.(Civil)/681/2019 in Test.Cas./17893/2018	SMTI PRANATI MAHANTA Versus SMTI MINAKSHI MAHANTA	MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	
	WITH Test.Cas./17893/2018 (Filing Number)	SMTI PRANATI MAHANTA Versus SMTI MINAKSHI MAHANTA		
21	Test.App./1/2020 WITH LCR	SRI HIRANYA KUMAR BARUAH Versus SRI RAJIB BARUAH AND 4 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	
22	Arb.A./4/2020	HDFC BANK LIMITED Versus TAPAN KALITA AND ANR	Mukesh Sharma	MR. N N JHA (R-1) MR. M UDDIN (R-1) MS M SAHOO (R-1) MS P DAS (R-1)

23	Cont.Cas(C)/98/2020	ALIN SARMA Versus RAHUL DAS	MR. C GOSWAMI	MR. D DAS MR. G C BORAH
24	RFA/1/2022 WITH LCR	M/S SANKHA PRESS (P) LTD. Versus ASSAM FINANCIAL CORPORATION F	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR P K KALITA MS. T GOSWAMI
25	Test.App./4/2022	KASTURI SHARMA AND ANR. Versus DEBABRATA SHARMA	MR. A BISWAS MR R KALITA MS S AHOM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA
26	Arb.A./5/2022	NAFIZ AHMED BARLASKAR AND 3 ORS. Versus THE UNION OF INDIA AND ANR.	MR. K N CHOUDHURY MR. I ALAM MR. T SK MS. R R BORAH	MR. K GOGOI ASSTT.S.G.I.
27	RFA/19/2022	F.C.I Versus Chabin Das	MR B K SINGH MS. D PEGU	MR. A DHAR MD F FARIDI
	WITH I.A.(Civil)/1031/2022 in RFA/19/2022	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus SRI CHABIN DAS	MR B K SINGH	MR. A DHAR MD F FARIDI
28	CO/40/2022 WITH LCR in Test.App./5/2022 WITH Test.App./5/2022	MRINAL CHANDRA SARMA Versus AMAL CHANDRA SARMA	MR. P P DAS	
		AMAL CHANDRA SARMA Versus KANAK CHANDRA SARMA AND 3 ORS.	MR. A SANCHETI MS N BORGHAIN	MR. SURAJIT DAS MR. P P DAS MR. R J DAS MRS S SAIKIA
29	Tr.P.(C)./60/2022	SWAPNA BHATTACHARJEE Versus KANCHAN CHOUDHURY	MR B SINHA	
30	I.A.(Civil)/661/2022 in FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS. F	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
	WITH FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	MR G RAHUL (r-1,2) MR. D M NATH (r-1,2)
	WITH I.A.(Civil)/488/2022 in FAO/7/2022	PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	
	WITH I.A.(Civil)/1149/2022 in FAO/7/2022	DR. PRASENJIT KAKATI AND ANR. Versus M/S NORTH EAST SUPER SPECIALITY HOSPITAL PRIVATE LTD. AND 4 ORS.	MS D BORGHAIN	
31	I.A.(Civil)/2595/2022 in MACApp./9361/2022	MIHINUR KHATUN AND 3 ORS Versus NAREN CHANDRA MALAKAR AND 2 ORS	MR. A R AGARWALA	
	WITH MACApp./9361/2022 (Filing Number)	MIHINUR KHATUN AND 3 ORS Versus NAREN CHANDRA MALAKAR AND 2 ORS B	MR. A R AGARWALA	
32	I.A.(Civil)/2608/2022 in CRP/7734/2022	PUNIRAM NATH Versus KHAGEN HAZARIKA	MR. R K BHUYAN MR A ZAMAN MR. M KASHYAP	

WITH
CRP/7734/2022
(Filing Number)

PUNIRAM NATH
Versus
KHAGEN HAZARIKA F

MR. R K BHUYAN

STAY MATTERS

33	CRP/84/2017 WITH LCR	RAMA SHANKAR SINGH Versus SMT. KRISHNA DEVI SHARMA BADHAI and 6 ORS.	MS.R HUSSAIN MR.Z MUKIT MR.A SATTAR MR.H K BARUAH	MR.S S SHARMA(R-1) R DEKA (R1 - R4) MR.A D CHOUDHURY(R-1) MR.B J MUKHERJEE(R-1) MR S KHOUND(R1, R3-R6) MR. U SARMA (R1 - R4) MR.K K DEKA(R-1) R PATAR (R1- R4) MR. R SENSUA(R1, R3-R6) D KAKOATI (R1 - R4) MR. A MAHANTA (R1, R3- R6) MR.R PATOWARY(R-1)
34	CRP(IO)/240/2017 WITH LCR	M/S. ASSAM BUILDRITE CONCRETINGS Versus TUSCON ENGINEERS PVT. LTD. and ANR.	MR.A SANCHETI MR.R C SENCHETI MRS SANCHETI	MR.R HUSSAINR-1 MR.S DAS(R-1) MR.A K CHOUDHURY (R-1) MS.R SAIKIA(R-1)
35	CRP(IO)/248/2017	PRALAY DAS and 3 ORS. Versus ASSAM FINANCIAL CORPORATION and 5 ORS.	MR.S C KEYAL MS.P BARUAH	MS.T GOSWAMI SC, AFC
36	CRP(IO)/392/2017	MANOJ KUMAR SHARMA Versus REKHA DEB and 3 ORS.	MR.B K SINGH MS.M BORA	MR. S P CHOUDHURY MS M KALITA (R MS P CHETIA (R
37	CRP(IO)/280/2018	RAMPRASAD MANDAL Versus ABDUL KALAM AZAD AND 7 ORS.	MR. B J MUKHERJEE MR. S BISWAS	
38	CRP(IO)/3/2020	ABDUL JALIL LASKAR Versus MD. MONIR UDDIN LASKAR AND 24 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	
39	Tr.P.(C)./10/2020	REZMIN SULTANA LASKAR Versus JAHURUL ALAM BARLASKAR	MR. JUNM LASKAR MS. T A AHMED MS. A AHMED	MR A R BHUYAN MR. M A I HUSSAIN
40	CRP/35/2020 CAVT. NO.0032/2020 WITH LCR	ADVENT MULTI SERVICES PVT. LTD. AND ANR. Versus NANAK DEKA	MR G P BHOWMIK MRS. M HORE	MR Z MUKIT MR. A SATTAR S CHOUDHURY FOR CAVEATOR
41	Tr.P.(C)./42/2021	RAJKUMARI HARIJAN Versus RABILAL DOOM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
42	CRP/72/2021	GIAS UDDIN AND 11 ORS Versus SAMSUL HOQUE AND 15 ORS	MR. N N JHA MR. A C RAY MR. M UDDIN MS M SAHOO	MR H R A CHOUDHURY (r-1 to 7) MS. R CHOUDHURY (r-1 to 7) MR T T MONI (R-11 to 16) MR. A S ALI (r-8) MR. A S ALI (r-8) MR S HUSSAIN (r-8) MR S HUSSAIN (r-8) MR. S A B KHABIR (r-8) MR. S A B KHABIR (r-8) MR N RAHMAN (r-1 to 7)
43	Tr.P.(C)./77/2021	FATEMA KHATUN Versus RIYAZ HUSSAIN	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	
44	CRP/77/2021	SMTI IBEMHAL SINGHA Versus IRABAT SINGHA AND 8 ORS.	MR. D MAZUMDAR MR. S BISWAS MS D DEVI	MR. D CHAKRABARTY (R- 1,5,7,8)

45	CRP(IO)/5/2022	M/S GOEL COIR FOAM (INDIA) PRIVATE LIMITED AND 3 ORS Versus BABU BORO	MR M HALOI MR D DEKA MS. T BEGUM MR. J BHARALI MS. M DEY MR N J KUMAR	MR P KATAKI (P-2 TO 4)
46	Tr.P.(C)/42/2022	JOYOSREE BISWAS @ SMTI. JOYSHREE BISWAS Versus SHINKU DAS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	
47	Tr.P.(C)/67/2022	NAREN DAS Versus PRATIVA DAS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	MR R K MOUR MR. D SARMA MR P DAS A DAS
48	CRP(IO)/94/2022	MD SOMED ALI AND 4 ORS Versus ASAN ALI AND 6 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	MR. A IKBAL (r-1,4,4,7) MRS. M NATH (r-1,4,4,7)
49	CRP(IO)/108/2022	DR. LOHIT KR. KALITA Versus DR. CHAYANIKA KALITA	MR. R K BHUYAN MR. M KASHYAP	MR J SHARMA

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. J AHMED	30-08-2022	To	02-09-2022
7)	MS. D GHOSH	23-08-2022	To	02-09-2022
8)	MR K K MAHANTA (Sr. Advocate)	24-08-2022	To	03-09-2022
9)	MR R GOENKA	23-08-2022	To	02-09-2022
10)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
11)	MD. A J ATIA	30-08-2022	To	06-09-2022
12)	MR D C K HAZARIKA	02-09-2022	To	02-09-2022
13)	MS J KALITA	02-09-2022	To	02-09-2022
14)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
15)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
16)	MR. D SAHU	30-08-2022	To	06-09-2022
17)	MR. N J GOGOI	31-08-2022	To	02-09-2022
18)	MR A KAKOTI	02-09-2022	To	09-09-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/102/2018 WITH LCR	M/S AJMERA INDUSTRIAL SERVICES AND ANR. Versus ASSAM STATE WAREHOUSING CORPORATION	MR. R J BORDOLOI MR. R ALI MR. P SARMA	MR. L SHARMA MR. R THAKURIA
2	CRP/19/2020 WITH LCR	MRIDUL MAZUMDAR AND ANR. Versus AJAY KUMAR GUPTA	MR G N SAHEWALLA MD ASLAM MS. S KATAKEY MR H K SARMA MR. M SAHEWALLA	MR F U BARBHUIYA MR. A ALAM MR. S H ZAMAN MS S DAS
3	CRP(IO)/20/2020	HOUSING DEVELOPMENT FINANCE CORPORATION LIMITED (HDFC) AND ANR. Versus M/S SAUMAR ASSOCIATES AND 3 ORS.	Mukesh Sharma MR. J BHARALI	MR. L K BORAH
4	CRP/20/2022 WITH LCR, FIXED	NABIR HUSSAIN AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N C BAROOAH MR. S M SARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDERS				
5	MFA/30/2013 WITH MC/472/2013 in MFA/30/2013	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	
		THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR	
6	I.A.(Civil)/1994/2017 in MFA/297977/2017	EMPLOYEE'S STATE INSURANCE CORPORATION and ANR, Versus MR. SANDIP HAZARIKA and 2 ORS,	MR.K K NANDI MS.P KALITA	

	WITH MFA/297977/2017 (Filing Number)	EMPLOYEES STATE INSURANCE CORPORATION and ANR Versus MR SANDIP HAZARIKA and 2 ORS		
7	MFA/48/2018 WITH LCR	MD. RIYAJUL ALI @ RIAJ ALI @ REAJ ALI Versus THE BRANCH MANAGER and ANR,	MR. N BARUAH MR. S DAS MRS. R T DAS MR. K DAS MR. H GOGOI MS. D BARUAH	MR. K K BHATTA (R1) MR. S K JAIN (R2) MR J JOHN (R1) MS JONA TALUKDAR (R1)
8	WITH MFA/170/2017	M/S HDFC ERGO GEN INS CO. LTD Versus RIYAJUL ALI @ RIAJ ALI @ REAJ ALI and ANR	MR.A TALUKDAR MR.K K BHATTA MR.K K BHATTACHARYYA MR.J JOHN	MR.S DAS(R-1) MR.D BARUAHR-1 MR.N BARUAH(R-1) MR.K DAS(R-1)
9	CRP(IO)/103/2018	GIASUDDIN AND 4 ORS Versus SAHER BANU AND 5 ORS.	MRS. F AHMED MR. A J SARMA MR. S K GHOSH	MR B KAUSHIK MR. S HAZARIKA
10	I.A.(Civil)/3356/2018 in CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR.	MS. P DUTTA MR N BARUAH	MR. R K JAIN (R1, R2) TULIKA BORAH (R1, R2)
	WITH CRP/135/2018	M/S. NILACHAL ASSOCIATES PVT. LTD. Versus NILAMONI GOSWAMI AND ANR.	MS. P DUTTA MR N BARUAH	MR. R K JAIN (R1, R2) TULIKA BORAH (R1, R2)
11	I.A.(Civil)/2317/2019 in CRP/9154/2019	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS	MR G P BHOWMIK MR. P K SARMA MS. B BHUYAN	MR S SARMA MR S SARMA
	WITH CRP/9154/2019 (Filing Number)	RAM BALAK RAI Versus ON DEATH OF PLAINTIFF NARENDRA NATH SHARMA HIS LEGAL HEIRS- NIPA SHARMA AND 2 ORS. (F)		
12	MFA/126/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEER PVT. LTD Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR. C K S BARUAH SC, NF RLY
13	I.A.(Civil)/381/2021 in CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR.	MR D NANDI	MR. B PATHAK
	WITH CRP(IO)/55/2020	ABDUS SATTAR SIKDAR AND 5 ORS. Versus ABDUL KUDDUS HAZARIKA @ BABU HAZARIKA AND ANR	MS P SARMAH MR D NANDI	MR. B PATHAK
14	I.A.(Civil)/2387/2021 WITH LCR in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS AND ORS.	MR. A K GUPTA	
	WITH CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus MANGALDOI SAMABAI SAMITTEE @ KHALIHOI KRISAK SAMABAI SAMITTEE and 10 ORS	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
	WITH MC/1190/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS

	WITH MC/1191/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI , HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MRS.D DAS
	WITH MC/1192/2014 in CRP/355/2013	BRAHMAPUTRA ANNUNNATA KRISHIPAM SAMABAI SAMITTEE Versus ON THE DEATH OF PRASANNA RAJBONGSHI HIS LEGAL HEIRS - SMTI RASHMI RAJBONGSHI and ORS.	MR.A N CHOWDHURY MR.P J SAIKIA MR.A K GUPTA MR.R S MISHRA	MR.J BARUAH MR.B BANERJEE MR.P K BARMAN MS.D DAS
15	CO/37/2022 in MFA/70/2022	ABEDA BEGUM AND ANR Versus ORIENTAL INSURANCE COMPANY LTD. AND ANR.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	
	WITH MFA/70/2022	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSST ABEDA BEGUM and 2 ORS	MS. R D MOZUMDAR	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN
16	CRP/45/2022	PANCHMUKHI DEVI Versus SMTI. SITA DEVI AND 8 ORS	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
	WITH I.A.(Civil)/1289/2022 in CRP/45/2022	PANCHMUKHI DEVI Versus SMTI SITA DEVI AND 8 ORS	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
17	CRP/49/2022 CAVT. NO.04922/022,	MD. MOJIBUR RAHMAN AND 11 ORS Versus MUSTT FALATUN NESSA AND 9 ORS	MR. L R MAZUMDER MR. A ISLAM	MS. R CHOUDHURY (FOR CAVEATOR) MS F N ZAMAN (FOR CAVEATOR)
18	Review.Pet./96/2022 in RFA/53/2017(D/O), FIXED	MOIN UDDIN LASKAR Versus ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR
	WITH CRP(IO)/151/2022	MOIN UDDIN LASKAR Versus ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	
20	Review.Pet./98/2022 MFA 14/2022(D/O), WITH LCR, FIXED	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	WITH I.A.(Civil)/2089/2022 in Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. Versus FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAIN MS A DEVI	
21	I.A.(Civil)/2388/2022 WITH LCR in CRP/19/2018	MOOL CHAND KUCHERIA AND 2 ORS Versus M/S BONGAIGAON STORES AND ANR	MR S SANCHETI MR. A SANCHETI	
	WITH CRP/19/2018	MOOL CHAND KUCHERIA AND 2 ORS Versus M/S BONGAIGAON STORES AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	
22	I.A.(Civil)/2440/2022 in CRP(IO)/248/2019(D/O), FIXED in CRP(IO)/248/2019	BANKIM CH. PAUL AND 2 ORS. Versus DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B SARMAH

	WITH I.A.(Civil)/2441/2022	BANKIM CH. PAUL AND 2 ORS. Versus DIPAK RANJAN PAUL	MR G J SAIKIA MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B SARMAH
23	I.A.(Civil)/2445/2022 in CRP/340/2016 WITH CRP/340/2016 WITH I.A.(Civil)/170/2020 in CRP/340/2016	DEEPAK BHUYAN AND ANR. Versus SMT. RUNU SHARMA AND 12 ORS DEEPAK BHUYAN and ANR. Versus RUNU SHARMA and 12 ORS DEEPAK BHUYAN and ANR. Versus RUNU SHARMA and 12 ORS	MR H MAURYA MR.N ANAND MS.L SRIVASTAV MR.H MAURYA MR.N ANAND MS.L SRIVASTAV MR H MAURYA MS. L SRIVASTAVA	
HEARING				
24	Crl.A./184/2009 WITH LCR	RAKESH KUMAR, Versus THE CENTRAL BUREAU OF INVESTIGATION,	MR.N BARUAH MR.M K SHARMA MR.J GOGOI	SC, CBI
25	Crl.A./210/2009	KHALILUR RAHMAN Versus THE STATE OF ASSAM CBI	MR D TALUKDAR MR. N K BARUA MRS.R GOGOI	MR. S C KEYAL, SC, CBI
26	Crl.A./167/2010 WITH LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION REGIONAL OFFICE, Versus NIRMAL GANGULY and ORS,	MR.K K NANDI MISS.B SARKAR MS.P BORGHAIN	MR. A K DUTTA,AMICUS CURIAE PP, ASSAM
27	Crl.A./182/2010 WITH LCR 4 FILES	THE STATE OF ASSAM, Versus MAHENDRA DIHINGIA,	ADDL PP,ASSAM PP, ASSAM MR.B B GOGOI	MR.R K MALAKAR MISSG GOSWAMI MR.P M DASTIDAR
28	Crl.A./185/2010 WITH LCR 4 FILES	DEBARU BHUMIJ Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.M JAIN MD.ASLAM	PP, ASSAM
29	Crl.A./203/2010 WITH LCR 7 FILES	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM	MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
30	Crl.A./47/2011 WITH LCR 5 FILES	DADUL MECH, Versus THE STATE OF ASSAM,	MR. P K BORAH MR.B BURAGOHAIN MR.U K DEKA MR.S BORTHAKUR	PP, ASSAM
31	Crl.A./78/2011 WITH LCR	ABDUL KARIM BHUYAN @ ABDUL KASIM BHUYAN AND 2 ORS Versus STATE OF ASSAM	MR.G SAROWAR MR.M DUTTA MR.T RAHMAN MR.N UDDIN	PP, ASSAM
STAY MATTERS				
32	CRP/19/2014	HOBIBOR RAHMAN Versus MD. IBRAHIM ALI and 5 ORS.	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	MR.D A KAIYUM MR.JIAUR RAHMAN
33	CRP/63/2016 WITH I.A./525/2016 in CRP/63/2016 WITH	RUKMINI SAIKIA and 2 ORS Versus ATUL KOCH and 2 ORS RUKMINI SAIKIA and 2 ORS, Versus ATUL KOCH and 2 ORS,	MS. R K SAINI MR G AGARWAL MRS. M D CHOUDHURY MS.R K SAINI MRG AGARWAL MRS.M D CHOUDHURY	
34	RSA/267219/2015 (Filing Number)	RUKMINI SAIKIA and 2 ORS Versus SHRI ATUL KOCH and 2 ORS		

Versus

MS.N RAI

SC, WATER RESOURCER.

THE STATE OF ASSAM and 3 ORS.

MRA K RAI

1-4.

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LEAVE NOTE OF ADVOCATES FOR 02/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,2nd September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:50 PM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[THIS BENCH WILL SIT AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

1	Crl.A./1/2012 WITH LCR 2 FILES	CHAMPA MARAK Versus MEDHI MARAK AND ORS	MR.M TALUKDAR	MR.S K MEDHI MR.S R RABHA MS.B RABHA
2	Crl.A./9/2012 WITH LCR 5 FILES	HARISH CHANDRA NATH Versus THE STATE OF ASSAM	MR.M CHIRING MR.D C C PHUKAN	PP, ASSAM
3	Crl.A./19/2012 WITH LCR 6 FILES	SMT. BAKULI MEDHI Versus THE STATE OF ASSAM	MR. D C BORAH MR.D BARMAN MS.B M LAHKAR MRS.S KALITA	PP, ASSAM
4	Crl.A./158/2012 WITH LCR 4 FILES	KUSHAL BORAH Versus THE STATE OF ASSAM	MS.N MODI MR.D K CHOMAL	PP, ASSAM
5	Crl.A./216/2012 WITH LCR 7 FILES	ALIM UDDIN and 8 ORS Versus THE STATE OF ASSAM	MR.H R A CHOUDHURY MR.S C BISWAS MR.M HAQUE MR.A Y CHOUDHURY MR.F U BORBHUYA MR A SAIKIA MR.M R HAZARIKA	PP, ASSAM

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:50 PM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

[THIS BENCH WILL SIT AT 3:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./579/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus KESHAB GOHAIN AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
	WITH I.A.(Civil)/2591/2022 in MACApp./579/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus KESHAB GOHAIN AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	
2	MACApp./592/2022	UNITED INDIA INSURANCE CO. LTD Versus REKHA DAS AND ORS	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
	WITH I.A.(Civil)/2606/2022 in MACApp./592/2022	UNITED INDIA INSURANCE CO. LTD Versus REKHA DAS AND ORS	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
3	MACApp./594/2022	ORIENTAL INSURANCE COMPANY . Versus UTPAL GOSWAMI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2613/2022 in MACApp./594/2022	ORIENTAL INSURANCE COMPANY . Versus UTPAL GOSWAMI AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
4	MACApp./597/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus BEAUTI DUTTA GOGOI AND 3 ORS	MRS B ACHARYA MR. A ACHARYA	
	WITH I.A.(Civil)/2619/2022 in MACApp./597/2022	THE NEW INDIA ASSURANCE CO. LTD. Versus BEAUTI DUTTA GOGOI AND 3 ORS	MRS B ACHARYA MR. A ACHARYA	
5	MACApp./598/2022	NATIONAL INSURANCE COMPANY LTD. Versus ANJU KALITA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA FOR CAVEATOR MD. K ALI
	WITH I.A.(Civil)/2620/2022 in MACApp./598/2022	NATIONAL INSURANCE COMPANY LTD. Versus ANJU KALITA AND 3 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR. A R AGARWALA MD. K ALI FOR CAVEATOR

ORDERS

6	MACApp./296/2014 WITH LCR	UNITED INDIA INSURANCE CO. LTD. Versus SMT. BEENA RANI and 4 ORS	MR. S DUTTA MRS. K KATAKI MS. R DAS MRS A MAZUMDAR	MR. M A SHEIKH MR. A K BHUYAN MR. A D CHOUDHURY MD. M H CHOUDHURY MR. S DEKA MR. G PEGU, G.A. , ASSAM MR. M HUSSAIN MS. J BEGUM
7	MACApp./304/2016 B/O	SRI DHAN BAHADUR CHETRI Versus SRI MANESWAR BORO and 4 ORS	MR.P SUNDI	MS. R D MOZUMDAR MR.A AHMED(R-5) MR.A DUTTA(R-4) MS. C MOZUMDAR MR. S P SHARMA MRS.P M DUTTAR-4
8	MACApp./367/2016 WITH LCR, B/O	SRI NABAJYOTI SARMA Versus SRI KHIRA SARMA and ANR	MR.P SUNDI	MS.S ROY(R-2) MS.I DASR-2 MS.I DASR-2
9	MACApp./19/2017	THE IFFKO-TOKIO GENERAL INSURANCE COMPANY LTD Versus SMTI PHULMONI DAIMARI and 3 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA	MS.S HALOI MR D MONDAL MR.M ISLAM MR.N UDDIN
10	MACApp./200/2017 WITH LCR, B/O	MD IKRAMUL HUSSAIN Versus MD FIRUJ KHAN and 2 ORS	MR.P SUNDI	MR.A TALUKDAR(R-3) MR.K K BHATTA(R-3) MR.M MAHANTA(R-2) MR.J JOHN(R-3) MS.J TALUKDAR(R-3) MS.R KAKATIR-2
11	MACApp./429/2017 WITH LCR, B/O	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI LAKHANLAL SHAW @ SAHU and 2 ORS	MR.S BHUYAN MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.P SUNDIR-1 MR.D DOLEY(R-2) MR S GUPTA(R-1)
12	MACApp./326/2018	MD SAHEB ALI AND ANR Versus MD MAQBUL HUSSAIN AND 3 ORS	MR. K K BHUYAN MR. B DEKA MR. M P CHOUDHURY MR. S BATHARI MR. B P CHANGMAI	MS. S MOCHAHARI (R- 4) MR. S DUTTA (R- 4) MS. M CHOUDHURY (R- 4) MR. L R MAZUMDER (R- 2 & 3) MR. C SHARMA (R- 4) MD. I HUSSAIN (R- 2 & 3) MS. M GAZLOO (R- 4)
13	MACApp./504/2018 B/O	NEW INDIA ASSURANCE COMPANY LTD Versus ALKIMA KHATUN and 6 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA	MR. T J MAHANTA (R1,R4,R5) MS. P BHATTACHARYA (R1,R4,R5) MR. A BORUA (R1,R4,R5) MR. S DUTTA (R1,R4,R5) MR. C SHARMA MR G BHARADWAJ MR B DEORI
	WITH I.A.(Civil)/1972/2018 in MACApp./504/2018	NEW INDIA ASSURANCE COMPANY LTD Versus ALKIMA KHATUN and 6 ORS	MS. N MODI MS. M CHOUDHURY MR. S DUTTA	MR. S DUTTA MR. C SHARMA
14	MACApp./993/2018 WITH LCR	NAZIM UDDIN AHMED @ NAZU MUDDIN AHMED Versus THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA MD. K ALI	MR. S DUTTA (R1) MRS. S ROY (R1) MS. I DAS (R1)
15	MACApp./204/2019 WITH LCR, B/O	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)
	WITH I.A.(Civil)/1202/2019 in MACApp./204/2019	THE ORIENTAL INSURANCE COMPANY LIMITED. Versus SMT. SUSHNA BHUMIJ @ SUJNA BHUMIJ and 4 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A BARKATAKI MR. A K PAUL (R- 2) MR. P SUNDI MR. P BHARDWAJ (R- 3) MR. R D CHOUDHURY (R-4)

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